

773 *Rly. Budget, 1992-93- PHALGUNA 27, 1913 (SAKA) Dem. for Grants (Rlys.), 774*
Gen. Discussion; Res. re. Reco-
mendations of Rly. conv. Comm.;
13.00 hrs.

The Lok Sabha then adjourned for Lunch
till Fourteen of the clock

The Lok Sabha re-assembled after Lunch
at on minute past Forteen of the Clock

[MR. DEPUTY-SPEAKER *in the Chair*]

RAILWAY BODGET 1992-93—GENERAL
DISCUSSION;
RESOLUTION RE: RECOMMENDA-
TIONS OF THE RAILWAY CONVENTION
COMMITTEE; DEMANDS FOR GRANTS
(RAILWAYS), 1992-93;

AND

SUPPLEMENTARY DEMANDS FOR
GRANTS (RAILWAYS), 1991-92

[*English*]

MR. DEPUTY-SPEAKER: The House
will take up items No. 8 to 11 together.

The hon. Railway Minister to reply.

THE MINISTER OF RAILWAYS (SHRI
C.K. JAFFER SHARIEF): Sir, I wish to thank
the hon. Members who participated in the
debate and made valuable suggestions. I
am overwhelmed by the response both in-
side the House as well as by the enlightened
public, chambers of Commerce, Trade and
Industry.

(*Interruptions*)

[*Translation*]

SHRI MOHAN RAWALE (Bombay-

[*English*]

MR. DEPUTY-SPEAKER: let us hear
the Minister.

(*Interruptions*)

Please not like this. (*Interruptions*)
Please take your seats. It is not fair on your
to do like that.

(*Interruptions*)

SHRI NIRMAL KANTI CHATTERJEE
(Dumdum): Sir, he should reduce the fares
and he should give an assurance on the
retrenched employees. He should reduce
the fare on the season tickets. That should
come in his reply... (*Interruptions*)

MR. DEPUTY-SPEAKER: Let us hear
the hon. Minister.

SHRI RAGHUNANDAN LAL BHATIA
(Amritsar): Sir, they have been given ample
opportunity. (*Interruptions*)

MR. DEPUTY-SPEAKER: I request all
the hon. Members to take their respective
seats. Let the hon. Minister reply and if you
feel agitated, then you have got every chance
to put any question. Now Mr. Minister:

SHRI C.K. JAFFER SHARIEF: Sir, I
only request the hon. Members that they
must first listen. We have always listened
to them and respected their views. But if they
do not listen, I cannot understand it. There is
no reason for all this kind of **and to say
that they are for the people. I am also for the
same people.

**Expunged as ordered by the Chair.

Gen. Discussion: Res. re. Recommendations of Rly. conv. Comm.,

1992-93 and Suppl. Demands for Grants (Rlys.) 1991-92

SHRI NIRMAL KANTI CHATTERJEE:

We are against that kind of demonstration of a placard. We are entirely with you. That should not be done.

SHRI C.K. JAFFER SHARIEF: Please do not think that you only are for the people and we are not. We have also come from the the same common stock.

SHRI BASU DEB ACHARIA (Bankura): Then why was the re-instatement of workers rejected?

SHRI C.K. JAFFER SHARIEF: Sir, I wish to thank the hon. Members who participated in the debate and made valuable suggestions. I am overwhelmed by the response both inside the House as well as by the enlightened public, Chamber of Commerce, Trade and Industry. I have received several letters from eminent persons from all walks of life congratulating me on the Railway Budget. I am extremely grateful to them for this gesture.

The Budget has been received quite well by the people as reported by the Press. For instance, the *Financial Express* of 26th February 1992 considered the Railway Budget as reporting a miracle. Similarly the *Economic Times* of the same day referred to the Railway Budget as Railways on the Track.

SHRI BASU DEB ACHARIA: From whom you got the certificate? who are those people?

SHRI AMAL DATTA (Diamond Harbour): Since he has already quoted from those papers, let him lay them on the Table.

SHRI C.K. JAFFER SHARIEF: I owe my debt of gratitude to the Press which has so well analysed various healthy and challenging aspects of the Railway Budget and have supported the same. I also wish to express my gratitude to Shri P.V. Narasimha

Rao our Prime Minister, Dr. Manmohan Singh, our Finance Minister and Shri Pranab Mukherjee, the Deputy Chairman of the Planning Commission and my colleagues for not only appreciating the role of the Railways, but also encouraging me in formulating the approach to the 8th Plan... (*Interruptions*) ... This is not the correct way. Please bear with me.

SHRI AMAL DATTA: What you are doing is also not correct. You should not be allowed to give reply like that.

MR. DEPUTY-SPEAKER: Let us hear the Minister.

SHRI C.K. JAFFER SHARIEF: The country needs to boost the economic activity and ensure mobility of labour for greater productivity and prosperity of the nation. Within the resources made available it would have been possible to have a Plan size of only Rs. 5450 crores. I have endeavoured to generate resources internally, so that a Plan size of Rs. 5700 crores can be fixed. Without greater technological inputs, Railways would not be able to meet the challenges of the future. It will not be possible for the Railways to generate resources internally to take care of such technological upgradation. The budgetary support during the plan period has to be adequate if the Railways are to not only maintain their performance, but also meet the challenges of the future.

The allocation for the Railways which was 15.46% of the total Plan outlay in the Third Plan period has come down to 5.25% in the Fifth Plan and was about 7.46% in the Seventh Five Year Plan. I am confident that in the Eighth Plan the Planning Commission would allocate greater share to the Railways, so that the Railways can continue to perform better and better and be the sheet-anchor of the economy.

I am conscious that even the Plan size

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of Rs. 5700 crores is not adequate; but given the financial constraint, this is the best that could be done. I am grateful to the hon. Members for supporting the policy and philosophy behind the formulation of the Eighth Plan... (*Interruptions*) ... I will come, please wait. The Railway Budget presented by me last month on the 25th is based on certain firm convictions.

14.10 hrs.

[MR. SPEAKER *in the Chair*]

(*Interruptions*)

SHRI BASU DEB ACHARIA: How can you say that all the Members have supported your policy and philosophy? (*Interruptions*)

SHRI C. K. JAFFER SHARIEF: Can you please listen to me first? (*Interruptions*) Please bear with me. (*Interruptions*) Sir, the Railway Budget which has been presented by me last month-on the 25th February-is based on certain firm convictions borne out of not only from my experience, but also of the experience of hundreds of Members of this House and millions of people of our country, of many backward regions. Sir, I have been a Member of parliament for the last 22 years and I have been in public life for nearly more than 40 years. I have heard a number of speeches of the Railway Budget for the last 20 yrs, year after year. I have heard the replies from my distinguished predecessors giving the same reply, year after year, (*Interruptions*) including myself during my earlier association with Railways as Minister of State for Railways in our beloved Shrimati Indira Gandhi's Government. I have seen this trend of discussions in the Consultative Committee Meetings and I have heard the questions and replies in both the Houses of Parliament. I have been receiving hundreds of letters from the Members of parliament and thousands of letters from all over the country. I have found the

replies remain the same that we have no money for the new railway lines or for gauge conversion; and Certainly we cannot provide more jobs.

Ultimately, I felt what is there for the future of this country. What is that one or the other Railway Minister can offer to the people of this country, if his experience has been to say that we do not have any fund?

Sir, when I joined the Government under the leadership of our Prime Minister, Shri P.V. narasimha Rao, there were new industrial and economic policies which were really unique; the new liberalisation policy was something which really encouraged me.

Sir, before I proceed, let me share with my friends in this House that neither I know of any World Bank nor any IMF, (*Interruptions*) Nobody from these Institutions has met me or spoken to me. But what worried me more was, whether for a country like ours, for the people who are still in poverty for the millions of youth who are in search of jobs, can we do something for them. When I was worried and thinking seriously as to how to develop our country and society and fight the battle of development and progress, my mind went to a great saying. The saying that inspired me and guided me is as follows:

"A winner is always a part of an answer;
A loser is always a part of the problem".

Sir, I would like to repeat:

"A winner is always a part of answer;
A loser is always a part of the problem".

"A Winner always has a programme;
A loser always has an excuse".

"A winner says, "Let me do it for you";
A loser says, "That is not my job"."

(Bolpur): This is the philosophy of the Budget.

SHRI C. K. JAFFER SHARIEF:

"A winner seeks an answer for every problem;

"A loser seeks a problem for every answer".

"A Winner says, "It may be difficult, but it is possible"; A loser says, "it may be possible, but it is difficult"."

Sir, I decided, we, as a country India, should be a winner. My mind went to the multi-gauge system that our country is having and I deeply thought in what way this multi-gauge system that our country is having and I deeply thought in what way this multi-gauge system was benefiting the people of our country. I keenly observed the narrow gauge and metre gauge lines. I have found that there is hardly any industrial or economic development of these areas. If you want to see any development, you can see it only in the Broad Gauge areas. There are some people in the railways who are always telling that the metre gauge is as good as broad gauge. But the fact remains that the metre gauge has not generated any confidence in the investors. (*Interruptions*) Even the public sector have not gone to the metre gauge areas, how do we expect the private sector to go there?... (*Interruptions*)

SHRI BASU DEB ACHARIA: You please recall your last Budget speech... (*Interruptions*)

SHRI C.M. JAFFER SHARIEF: I am finding in Bangalore a large number of ... (*Interruptions*) Shri Somnath Chatterjee, please take care of him. ... (*Interruptions*)

SHRI SOMNATH CHATTERJEE: Kindly allow us some clarification after his speech is over. (*Interruptions*)

SHRI C.K. JAFFER SHARIEF: I am finding that in Bangalore, a large number of trucks come from Nagpur. The same truck from Bangalore goes to Madras, even to Kerala. In a day, about thousands of trucks are moving. I can understand even a truck either from Jammu or Ludhiana coming up to Delhi or even to Jaipur in Rajasthan but certainly not to Bombay, Bangalore, Madras and Cochin. When I enquired, I was told that the railways are not able to handle that traffic. More than that, the people have fear of delays, thefts and transshipment losses.

Then, there are a large number of small-scale industries in our country which require to transport finished products or raw materials for a small-scale industry. Carrying anything by road cannot be economical. It will be most uneconomical. The problem of the railways is that their line capacity is saturated. With the gauge conversion several alternate routes will become available leading to increase in line capacity. This will result in long haul road traffic, reverting to rail.

The issue that came foremost in my mind was relating to North-eastern States. For the people of North-Eastern States, rail infrastructure is an emotional issue. They all the time feel that Government of India have not done enough to meet their requirements and they feel that their areas were neglected. I have been told by my officials that whenever they attended the North Eastern Council meetings, there was always criticism that the railways were not paying attention to these areas, and the Britishers gave the system, and we are not doing anything to add to that system. I felt why should we not convert metre-gauge lines in this region to broad-gauge and give the people their due. The Chief Minister of Assam, Shri Hiteshwar Saikia, my colleague Shri Sontosh Mohan Dev, and other friends from the North-Eastern States will be happy to learn that I have decided to convert Guwahati-Lumding-dibrugarh with all the linked branches as well as

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the North Bank Line from Murkongselek to Rangiya in Upper Assam in the Action Plan launched by the Railways for conversion to broad-gauge. Of these, the first stretch from Guwahati to Lumding has been included in the budget for 1992-93. After completion of the above conversions, North-east Frontier Railway will become a predominantly broad-gauge railway.

I have also ordered the railways to re-start the work of Dharbanga-Samastipur conversion. Preliminary work is being taken up immediately. However, to avoid inconvenience to the travelling public, the actual conversion will be carried out after the work of conversion from Muzzafarpur to Raxaul and Narkatiaganj, included in the budget for 1992-93, is completed.

Sir, restoration of Chittauni-Bagaha section with a rail-cum-road bridge was sanctioned as a joint project to be funded by Uttar Pradesh, Bihar, Ministry of Water Resources and Railways. While the railways have provided their full share of funds, the other co-sharers have not been forthcoming with their corresponding shares. While the railway is going ahead with the work, I would expect hon. Members from Uttar Pradesh and Bihar to ensure that their States will contribute their shares without further delay. Members will be happy to know that I have also planned conversion of Muzzafarpur-Gorakhpur via the Bagaha-Chittauni bridge to broad-gauge, but the Members will appreciate that this will be feasible only if the co-sharers come forth with their shares.

Shri Kalp Nath Rai and Shri Chandrajit Yadav have been asking for conversion of Mau-Azamgarh-Shahganj metre-gauge line to broad-gauge in North Eastern Railway. They will be happy to know that I have ordered the inclusion of this line in the Action Plan for gauge conversion. My friends from Punjab who have recently joined us in this House will also be pleased to learn that I

have included the conversion of Kotkapur-Fazilka section and the canal loop on the Northern Railway under this Action Plan.

Sir, in deference to the desire expressed by you and other Members of the House from Maharashtra, I have decided to include conversion of Miraj-Latur in addition to Baramati-Dhound Narrow Gauge Sections to Broad Gauge in the list of sections included in the Action Plan for Gauge Conversion.

Sir, I also want to tell my esteemed friend, Shri L. K. Advani, who represents Ahmedabad and my other friends from Rajasthan such as Shri Rajesh Pilot, Shri Ashok Gehlot, Shri Ayub Khan, Shri Shiv Charan Mathur and also those sitting in the Opposition that I propose to convert Delhi-Ahmedabad metre gauge route which is mostly passing through Rajasthan, presently ruled by BJP to broad gauge so that the age old dream of the people of these areas is fulfilled leading to industrial and economic development. This will only go to show what in selecting the routes for gauge conversion, I have not gone by any regional or political considerations but by national interest. (*Interruptions*)

SHRIBASUDEB ACHARIA: What about Purulia-Kotshila conversion?

SHRI C.K. JAFFER SHARIEF: If you go on interrupting, even if it is there, I may miss it. Please have some patience.

Similarly, Sir, there are areas in Maharashtra joining with Andhra and also other parts joining with Karnataka and Tamil Nadu which are served by metre gauge where there is hardly any industrial or economic development. Looking at the backwardness of these areas, where lakhs of our people remain poor and thousands of our youths are without jobs, I thought that this problem could be solved by introducing uni-gauge system so as to give impetus to the eco-

[Sh. C.K. Jaffer Sharief]

conomic development of these areas.

Sir, when the idea of gauge conversion came to my mind, I decided to call railway officers, both serving and retired, and there was brain storming session in the coll garden city of Bangalore. The solution which emerged was to have uni-gauge, that is, broad gauge. Sir, my main aim was to develop confidence in the investors, whether our citizens or NRIs or even multi-nationals. I want to assure them that the rail transport infrastructure will not lag behind. I want to tell them that we will be well ahead of the investment coming in so that the people who come, can choose any area. It is something which nobody could have imagined in the past. Sir, from independence till now, only 3355 route kilometres of gauge conversion has been done. In the entire Seventh Plan, it was only 327 route kilometres. Sir, I am sure that the entire House would be happy and will feel proud of the Indian Railways that for the first time, it could take a bold decision, with the blessings of the Prime Minister, of converting 6000 route Kilometres to broad gauge in the Eighth Plan. I have ordered that this work be carried out with utmost austerity without creating non-essential facilities, so that maximum kilometres can be converted with the limited resources available. I am sure that when I give this comparison, Members, particularly those who are sitting in the Opposition will feel that it is a dream or I am taking them for a ride. Sir, let me make it very clear; neither it is a dream nor am I taking them for a ride. I would only request them to have some patience and to help and cooperate and also encourage our railwaymen who are taking up this challenging task of completing at least 1200 route kilometres of gauge conversion from metre gauge to broad gauge during the year 1992-93 itself.

Sir, in addition to the conversions included in the Budget of 1992-93, I shall also

consider conversion of Purulia-Kotshilia narrow gauge line in West Bengal to broad gauge. If you shout, then I will have to withdraw... (Interruptions) ...Further, to satisfy the long standing aspiration of the people of Tamil Nadu, I propose to take up conversion from Madras to Dindigul instead of limiting it from Tiruchy to Dindigul. Many of our friends have been asking for this including our former Member of Parliament, Shri Moopanar, Shri Ramamurthy, Shri Palaniandy, Shri Tindivanam Ramamurthee, Smt. Jeyanti Natarajan, Shri Sundarajan and Shri Sridharan who belong to AIADMK and Congress.

Sir, I am grateful to the Prime Minister who has spoken with much pride on gauge conversion in both the Houses of Parliament. Sir, Every kilometre of gauge conversion will generate 10,000 mandays for employment. This is employment generated during construction. This apart, I would like the Members of this House to imagine the vast employment potential which will get created consequent upon the industrial development of these areas. Sir, the railways themselves are going to immensely benefit as their operating ratio for broad gauge is of the order of 80 per cent but for metre gauge, it is as high as 170. Once the conversion is through, the operating ratio will come down substantially.

Sir, my friends, Shri Ashokrao Anandrao Deshmukh, Shri Vilas Muttemwar, Shrimati Kesharbai and other have been pressing for early conversion of the Manmad-Aurangabad-Parbhani-Purna-Muthked and Parbhani to Parli-Vajinath in the Marathawada region. Sir, as you are aware, the section from Manmad to Aurangabad has been converted and opened on 3rd February, 1992. Aurangabad to Jalna and Parli-Vajinath to Parbhani will be completed during the year 1992-93. Members will be further happy to note that I intend to complete the entire project by 1994-95.

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mendations of Rly. conv. Comm.;
Some of the Members have expressed

their apprehension that the massive target of 6000 kilometre gauge conversion in VIII Plan may be too stupendous to be achieved in practice. I would assure the House that the Indian Railways are already achieving more than 3000 kilometres of track renewals every year and therefore, the target of 1200 kilometre gauge conversion should be within their reach.

Sir, the hon. Member, Shri Amal Datta has stated that the gauge conversion now being undertaken is not in consonance with the report of the Committee on Expansion of Network. I beg to differ. The Committee had recommended construction of 2902 kilometres of new lines and gauge conversion of 2306 kilometres. The gauge conversions now being proposed are primarily to provide alternate routes to existing high density routes.

Sir, we have allocated Rs. 550 crores in the Budget for 1992-93, which is more than double the total expenditure in the Seventh Plan period of Rs. 270 crores. Sir, I appeal to trade and industry to ascertain the details of the Railways Plans for the Eighth Plan and choose sites of their investment accordingly, keeping in mind that they will not have to suffer because of lack of railway infrastructure.

My other thrust areas are of electrification, track renewal, human resource development and technological upgradation. By increased electrification, we can save on fuel and reduce our import of oil. I only hope that the State Governments and Electricity Boards do not unduly increase their tariff. We, on our part, have kept the increase in coal freight to a lower level.

Sir, my friends from West Bengal, including the Chief Minister Shri Jyoti Basu, Deputy Chariman, Planning Commission Shri Pranab Mukherjee, Ms. Mamata Banerjee

and other honourable MPs, Shri saifuddin Choudhry, Shri Amal Datta and many others have been unanimously asking for electrification of Bandel-Katwa section. I hope you are satisfied now... (Interruptions) In deference to their wishes I have decided to forward the proposal to the Planning Commission... (Interruptions) ... Sir, 2 x 25 KV technology is being introduced in Bina-Katni-Anuppur and I am sure that, with the experience gained, we may be able to extend this technology and contribute to energy conservation.

SHRI SOMNATH CHATTERJEE: Is the Railway Ministry recommending the inclusion of this?

SHRI C.K. JAFFER SHARIEF: Yes. (Interruptions)

SHRI SAIFUDDIN CHOUDHURY (Katwa): Mr. Prime Minister, what is your view?

THE PRIME MINISTER (SHRI P.V. NARASIMHA RAO): His response is conversely proportionate to the noise you are creating!

SHRI SOMNATH CHATTERJEE: Therefore, we treat it as an assurance from the Prime Minister.

SHRI C.K. JAFFER SHARIEF: Then you assure the Prime Minister that there will be no trouble and you will vote for the Budget.

Sir, in the Seventh Plan, Certain technological upgradation and import of high horse power locomotives were envisaged. I am happy to inform the House that it has been possible to finalise the import of 6000 horse power AC 3-phase locomotives. This is a great leap forward as this would enable us to do even better in energy conservation and also meet the transport requirements of the future. Sir, there have been uninformed

and Scurrilous press reports engineered by vested interest. Though this project was appraised by the Asian Development Bank four years back, the Railway Board could never finalise the tenders in time, with the result that so far we have paid four million dollars as commitment charges. This is the third bid and because of delays the prices have gone up by about 60 per cent. Certain sections feel threatened by modernisation. However, I am happy to inform that, despite powerful vested interests, the prolonged delay has come to an end and we are going in for a proven technology instead of becoming an experimental ground for unproven technology. I am sure, the hon. Members would appreciate that without technological upgradation, Railways cannot be competitive and render service at an economic cost. Simultaneous absorption of technology and indigenous production would be undertaken in Chittaranjan Locomotive works. To speed up indigenisation, private and public sectors' participation would be fully explored.

Sir, I have allocated Rs. 50 crore for passenger amenities in 1992-93 as against Rs. 31 crore in the previous year. This represents an increase of 61 per cent. It is my intention to introduce pantry cars in important long distance trains. In order to ensure cleanliness at stations, the Station Master/ Station Superintendent would be in sole responsibility and be shall coordinate all service agencies which would be accountable to him. So far as cleanliness in running trains is concerned, it shall be the additional responsibility of the Conductor Incharge and the team of travelling Ticket Examiners. The passengers would thus know to whom they should represent about cleanliness in running trains. These steps would be in addition to Service Improvement Groups who shall monitor stations and trains and ensure passenger amenities.

Sir, hon. Members of Parliament from Orissa, particularly Shri Sriballav Panigrahi, Shri S.K. Sahu and all other friends have been asking for a fast train from Orissa to the national capital of Delhi with convenient timings. I am happy to inform the House that decision has been taken to introduce a fast train from Orissa to Delhi for three days a week. The route and detailed timings of the train are being worked out.

SHRI SRIKANTA JENA (Cuttack): Sir, he is deliberately neglecting Orissa. There is not a single line conversion, not a single new project. There is no mention about electrification. Orissa is totally neglected, though the country gets maximum of its iron ore from Orissa. You have not given anything to Orissa. Take back your new trains. We don't want this new train. (*Interruptions*)

SHRI C.K. JAFFER SHARIEF: Sir, I am happy to announce that the stoppage of new Delhi-Howrah Rajdhani Express at Allahabad, which is a holy and historical place and a nerve-centre in the Indian struggle for freedom is being continued... (*Interruptions*)

Sir, one area of generation of resources is exploitation of air space in metropolitan cities. This new potential area is yet to be tapped and I am proceeding with caution. My Ministry has identified certain potential areas for land management and exploitation of air space in important metropolitan cities. I intend to entrust this job to the Indian Railway Construction Company. I would like to involve as far as possible, public sector enterprises who need space in their metropolitan areas in this venture and anything over and above can also be offered to private sector. Nevertheless, IRCON would be asked to work out the modalities to obtain the best possible terms for leasing... (*Interruptions*)

SHRI SRIKANTA JENA: Sir, I demand

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mendations of Rly. conv. Comm.;
an answer from the Minister. Why is Orissa
being neglected? Is Orissa not a part of
India?

SHRI C.K. JAFFER SHARIEF: Shall I
speak later?

SHRI SRIKANTA JENA: I will not allow
you to speak. I strongly protest... (*Interrup-*
tions)

MR. SPEAKER: Mr. Jena, this is not the
way. Please sit down.

(*Interruptions*)

MR. SPEAKER: This is not proper.

14.35 hrs.

At this stage Shri Srikanta Jena and Shri
Braja Kishore Tripathy came and stood
on the floor near the Table.

SHRI C.K. JAFFER SHARIEF: Shri Sunil
Dutt has urged the railways to exploit the
land commercially in Bombay and use the
funds so generated for development of
suburban facilities in Bombay area. I would
request Sunil Duttji to help the Railways to
clear the encroachments in Bandra Station
area so that the Bandra terminal in which
Railway have already invested about Rs. 10
crores can be commissioned.

14.36. hrs.

At this stage Shri Srikanta Jena and Shri
Braja Kishore Tripathy went back to their
seats.

SHRI C.K. JAFFER SHARIEF: Sir,
another potential areas is generation of
resources through advertisements. The
scope for this is tremendous. Tasteful adver-
tisements in important trains, at important
metropolitan city stations and in Calcutta
Metro would be explored. (*Interruptions*)

in protest, I am walking out of the House.

14.37 hrs.

Shri Srikanta Jena then left the House.

SHRI C.K. JAFFER SHARIEF: I am
sure, this has got vast potential but it in-
volves expert handling by an advertisement
agency which is innovative and forward-
looking. It is not possible, Sir, to have direct
interface with too many customers who are
interested in advertisements as it would be
counter-productive. Engagement of experts
would ensure profit-sharing on reasonable
basis as costs are also involved. I am direct-
ing the Ministry to examine this as advertise-
ments of consumer products tastefully in
trains can fetch us good revenue. Such
advertisements have been attempted by
many railways abroad.

Sir, in Railways, the management cadre
and railwaymen at all levels have ushered in
changes in technology as well as in work
ethos. This has to be an on-going exercise to
further strengthen the organisation and in-
crease productivity. Sir, I feel quite proud of
the railwaymen. Their capabilities are im-
mense. Sir, my friend, Shri George Fernan-
des, has expressed his apprehension re-
garding retrenchment of railway employees.
I would like to reassure him categorically that
there shall be no retrenchment of any kind.
Our aim would be to train and redeploy staff
for better productivity on higher efficiency.

Sir, I have attempted a modest increase
in freight rates so as to contain the inflation-
ary tendencies in the economy. In fact, Sir, I
have totally exempted all the essential
commodities from any increase in freight
rates. The Chief Minister of West Bengal has
made a request that milk may also be ex-
empted. Shri Balram Jakhar, the Minister of
Agriculture, my revered colleague has also

are monthly season ticket holders. (*Interruptions*)

suggested the same. In deference to their request, I wish to exempt milk moved in rail tankers. Sir, the rate of inflation during the year reached a peak of 16.7 per cent in August 1991 and is about 11.8 per cent in February, 1992. The increase in freight rates attempted in the present Budget is much below the rate of inflation. I am sure, Sir, this aspect would be appreciated by the hon. Members. (*Interruptions*)

Sir, the increase in passenger fares has been kept within limits.

SHRI RAMKAPSE (Thane): What about the books?

MR. SPEAKER: No, not like this.

SHRI C.K. JAFFER SHARIEF: I am aware that the suburban passengers are none too happy. (*Interruptions*)

Sir, the increase in passenger fares has been kept within limits. I am aware that the suburban passengers are none too happy. I would only crave the indulgence of the hon. Members of the House from Bombay and also the suburban commuters in the cities of Bombay, Calcutta and Madras to appreciate the economies of rail transport system. Sir, the actual loss on suburban services which was Rs. 198 crores in 1989-90 has now gone up to Rs. 207 crores in 1990-91. Indian Railways can ill afford to incur such losses on social obligations as it would affect their transport capability. Such operating losses would cripple the system, affect replacements, renewals and additions and ultimately lead to stagnation and degeneration. This is not desirable.

One feature of the suburban service is the high level of concession for monthly season tickets and most of the commuters

MR. SPEAKER: This is not the way. Please sit down.

(*Interruptions*)

SHRI C.K. JAFFER SHARIEF: Sir, this is very important. All over the country people are looking for suburban services. (*Interruptions*)

MR. SPEAKER: Please sit down now.

SHRI C.K. JAFFER SHARIEF: Various high level committees have recommended for pricing second-class monthly season ticket to a level equal to 24-times the single journey fare. (*Interruptions*)

SHRI RAM NAIK (Bombay North): Sir, I am on a point of order. Sir, we want to listen the Minister but there is so much of noise. (*Interruptions*)

[*Translation*]

SHRI NITISH KUMAR (Barh): Please tell us about Bihar... (*Interruptions*)

MR. SPEAKER: This is the question of the dignity of the House... (*Interruptions*)

14.44 hrs.

*At this stage Shri Nitish Kumar, Shri
Sharad Yadav and some other hon.
Members left the House*

[*English*]

SHRI C.K. JAFFER SHARIEF: And pricing the first-class monthly season ticket to a level of 4-6 times the second-class monthly season ticket. What has been attempted in the present Budget is to raise the

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 monthly season ticket from 8.23 single jour- Kms.
 neys.to 9/24 single-journeys.

11-15	Rs. 11.00
16-70	Rs. 20.00
71-150	Rs. 25.00

Consequent on this revision, the relief for the Second Class MST holders as compared to the Budget proposals will vary from Rs. 2 to Rs. 20 in the 1 Km. to 70 Km. range and from Rs. 17 to Rs. 25 in the 71 Km. to 150 Km range. The First Class Monthly Season Tickets would also be adjusted accordingly.

Sir, in order to reduce the burden on lower and middle class people, I have decided to withdraw the increase of Rs. 5 in sleeper charge for the distance slab 501 Km. to 1000 Km. I have also decided to reduce the increase from 20 per cent to 15 per cent in the case of 1st Class, IInd AC Sleeper and A.C. Chair Car.

Sir, I am conscious of the difficulties faced by the middle class households and have decided to exempt LPG from any freight increase or stepping up of classification. The loss of revenue would be about Rs. crores and I will try to absorb the same by effecting economies.

Sir, to replace old coaches and induct new coaches, we need investments. The present fare increase in suburban service only just about meets the working expenses. Even so, to step up replacement of over- aged coaches, I have asked the Ministry to place orders on Bharat Earth Movers Limited, Bangalore, for DC EMU coaches to supplement the efforts of Jessops who also manufacture EMU coaches.

Sir, the performance of the Railways in 1991-92 had been creditable despite the industrial recession. Railways' revenue-earning freight traffic was 7.64 per cent higher

The suburban commuters serving in commercial, industrial and service establishments get adequately compensated from their employers towards transportation cost and it is but just that Railways should be paid for services rendered. Further, reclamation of land and development of commercial and industrial establishments as well as five-star hotels go on unabated in big cities, further straining the resources of the suburban railway system. The real estate development agencies and commercial and industrial establishments, while benefiting immensely, throw a heavy burden on the suburban rail system. I seek the cooperation of the State Governments and municipal corporation authorities for raising resources from commercial establishments through fixed levy and pass on the same to the Railways without which it will virtually be impossible for the Railways to maintain the system.

The cost of inputs in going up. The rate of inflation had been around 16.7 per cent in August, 1991. The electricity tariff in Bombay area has also gone up by 112 per cent in the case of supply by Maharashtra State Electricity Board and 71 per cent by Tatas in the last six years.

Sir, hon. Members, Shri Sharad Dighe, Shri Sunil Dutt, Shri Murli Deora, Shri Ram Naik, Prof. Ram Kapse and other members from Bombay area have expressed strongly against rise in suburban fares. I can understand and appreciate their feelings.

Despite the increase in input costs, I have decided to reduce the burden on Second Class Monthly Season Tickets. The revised increase will be as follows:

Kms.	
1-10	No increase

wasteful expenditure with a view to improve the productivity and efficiency of the system.

in April-December, 1991 compared to the corresponding period of the previous year. I had projected in the Revised Estimates for 1991-92 an incremental revenue-earning freight traffic of 19 million tonnes, that is 2 million tonnes more than the Budget estimates of 335 million tonnes. I am, however, confident, Sir, we may end up carrying at least one more million tonne, if not two by the end of the year. This should further strengthen the financial base.

Sir, despite the inflationary trends in 1991-92, Railways have been able to absorb the costs to the extent of about Rs. 280 crores and maintain their expenditure at almost the budget level except for a marginal increase of Rs. 25 crores by stringent cost control, cost reduction and economy measures.

Sir, another important achievement has been in the area of sale of scrap. In 1990-91, the amount realised by sale of scrap is Rs. 410 crores, whereas in 1991-92, it is well poised to reach Rs. 500 crores. This has been achieved as a result of an organised drive on the basis of a detailed analysis of market, leading to more sale of quantity and also fetching appropriate market prices.

Sir, I am confident the year would close with much better physical and financial performance and may well be a landmark to be remembered and cherished for a long time to come.

Sir, I had launched an Action Plan to bring down working expenses through cost control, cost reduction and various other economy measures. Hon'ble Members will be happy to know that as a result of these efforts we have been able to bring down the operating ratio by about 2 percentage points. Sir, in 1992-93, I intend to further reinforce these measures and ruthlessly eliminate all

Vision for the future

Sir, my plea for organisational and structural changes to bring about better management ethos is based upon my vision of a strong and viable railway system. Sir, the Seventh Plan has been a watershed in Railways achievements. I envisage that the Eighth Plan is going to see a total transformation of the railway system as a result of conversion of 6000 kms. of metre gauge into broad gauge and provide a transport infrastructure of which the country can be proud of. Right choice of technology strategic decisions and tactical moves are needed for Railways to seize business opportunities and establish their leading role as highly competitive and visible transport infrastructure. There is need for a sea-change in attitude. Sir the Railways have demonstrated their inner strength. The physical and financial performance in 1991-92 and prospects for 1992-93 indicate that Railways mean business Sir, it would be possible to completely wipe out the loan taken for Development Fund of Rs. 534 crores and deferred dividend liability of Rs. 416 crores, totalling to Rs. 450 crores during these two years, primarily due to the good performance. As a result, we have been able to generate sufficient internal resources to have a plan size of Rs. 5,700 crores. I hope, Sir, the Hon'ble members would appreciate this, as this epoch-making achievement deserves to be recognised right now. I am sure, Sir, the Hon'ble Members would join me in this vision of a strong and viable railway system and support tariff measures so that we can invest more and more as without investment, there can be no development.

Sir, last but not the least I would like to once again emphasise the stellar role of the railwaymen in preservation of the unity and integrity of the country. They have kept the

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wheels moving under very trying circum-
stances and they deserve to be congratulated.

Sir, now I request the Hon'ble Members to withdraw all the cut motions and pass the Demands for Grants unanimously. (*Interruptions*)

14.52 hrs.

At this tage, Shrimati Suseela Gopalan and some other Hon. Members come and stood on the floor near the table.

(*Interruptions*)

MR. SPEAKER: Please go back to your seats.

(*Interruptions*)

SHRI BASU DEB ACHARIA: You have not stated anything about the restoration of recognition of RPF Association. (*Interruptions*)

SHRI C.K. JAFFER SHARIEF: You discuss it with the Home Minister and the Prime Minister. (*Interruptions*)

SHRI BASU DEB ACHARIA: The Prime Minister is here. I had been to the Prime Minister. The Prime Minister has already told you about it. (*Interruptions*)

MR. SPEAKER: Mr. Acharia, please go back to your seat. This is too much. I am asking you to go back to your seat. This is too much.

(*Interruptions*)

MR. SPEAKER: Shri Srikanta Jena, let me say something. You go back to your seat.

(*Interruptions*)

MR. SPEAKER: May I ask the Leaders to guide their members?

(*Interruptions*)

MR. SPEAKER: This is not the Way. You please go back to your seats.

(*Interruptions*)

MR. SPEAKER: I am not allowing this kind of thing.

(*Interruptions*)

MR. SPEAKER: I am not throwing you out. You are a senior Member, you should behave properly.

(*Interruptions*)

MR. SPEAKER: Please resume your seats. Let me speak. Shri Jena and Shri Acharia, you please go to your seats. Let me speak.

(*Interruptions*)

MR. SPEAKER: This is not correct. It will be written in the history of Parliament. You please go to your seat.

(*Interruptions*)

MR. SPEAKER: Not this way. This will be written in the history of Parliament.

(*Interruptions*)

MR. SPEAKER: This is not correct, Let me speak. I am not going to expel you.

(*Interruptions*)

MR. SPEAKER: Shri Jena, this is not correct. This is being recorded. This is not in the interests of Parliament and democracy.

MR. SPEAKER: I am saying, I can help you. You shall have to go back to your seats. And I am requesting the leaders to persuade their Members to go back to their seats. This is not a question of party.

(Interruptions)

MR. SPEAKER: I am not going to allow this kind of thing. I will help you. Please go to your seats.

(Interruptions)

MR. SPEAKER: I will help you, Madam. Please, Shrimati Suseelaji, I will help you.

(Interruptions)

MR. SPEAKER: Not now. You should take your seats, please. Please understand.

15.59 hrs.

At this stage, Shri Srikanta Jena and some other hon. Members went back to their seats.

[Translation]

SHRI SHARAD YADAV (Madhepura): Mr. Speaker, Sir, I would like to submit...

[English]

SHRI SRIKANTA JENA (Cuttack): At this rate, the country will disintegrate. I tell you. (Interruptions)

MR. SPEAKER: I will help you, don't worry.

SHRI SHARAD YADAV: Mr. Speaker, Sir, I would like to submit most humbly that the states of Orissa and Bihar have been utterly neglected in this connection... (Interruptions)

[English]

SHRI SOMNATH CHATTERJEE: Sir, with regard to some States like Orissa, Bihar and Kerala there is a very strong feeling among Members. I request the hon. Prime Minister who is present here—to say that he will consider their proposals, and grievances sympathetically. I make a request to the hon. Prime Minister to at least give this assurance that their grievances will be considered by the Government... (Interruptions)

16.00 hrs.

SHRI RAM VILAS PASWAN (Rosera): Sir, we want justice... (Interruptions)

SHRI SOMNATH CHATTERJEE: Sir, I request the Prime Minister to assure the members that their demands will be considered... (Interruptions)

[Translation]

SHRI NITISH KUMAR (Barh): The States of Bihar, Uttar-Pradesh and Orissa demand justice from you, not mercy... (Interruptions)

These States have been utterly neglected in the matter of Railways. So we demand justice... (Interruptions)

SHRI LAL K. ADVANI (Gandhi Nagar): I do not remember any instance ever before, where the Railway Minister while replying to the debate on the Railway Budget had reacted in such a manner. The Railway Minister referred to the States by name and even

named four Members. As a result all the Members of those States whose names were not mentioned felt hurt. They felt bad why favour was shown to some States whereas others were neglected. I admit that ordinarily, Railway Minister can do things within the available resources and he too has limitations. But from what happened today, it seems the hon. Minister has done injustice to the States of Bihar, Uttar Pradesh and Kerala and Union Territory of Delhi because most of them are non-congress ruled States. About a particular place he even said that because of BJP, he was doing nothing. Mr. Railway Minister, I am not making any allegations. I am only informing you that the way the reply was given many of my friends felt agitated and that is why they gave vent of their feelings in a way which has never been done before. I would like to submit that we have already expressed our resentment and we would now express ourselves through cut motions. I would appeal to all the hon. Members to let the proceedings on the Railway Budget conclude... (Interruptions)

[English]

MR. SPEAKER: The senior Members are expressing their view so as to put the things in a correct perspective and to help. Please understand this...

(Interruptions)

[Translation]

SHRI RAJENDRA AGNIHOTRI (Jhansi): Mr. Speaker, Sir, I am on a point of order. The hon. Minister of Railways said a few objectionable things in his statement. We had also made demands but the way the hon. Minister of Railways accepted the demands of few members and mentioned their names it was highly objectionable. It is an insult to the House. We are also elected members. We had demanded construction

of Lalitpur-Singrauli railway line but the hon. Minister... (Interruptions)

MR. SPEAKER: Please sit down.

SHRI RAJENDRA AGNIHOTRI: Mr. Speaker, Sir, I am on a point of order.

MR. SPEAKER: Please sit down. This is not a point of order. I have given my ruling.

(Interruptions)

MR. SPEAKER: Please do not create disorder. I request you not to get agitated.

(Interruptions)

MR. SPEAKER: Please listen. This House is the supreme legislative body in the country. You should, therefore, listen carefully to what is said here.

(Interruptions)

MR. SPEAKER: Please listen to me first. I am trying to help you. You please sit down first.

(Interruptions)

MR. SPEAKER: This House is supreme. Whatever is decided here is implemented. I think the House respects your sentiments and so does the Government. But it has to do everything within limited resources and it tries to do its best.

(Interruptions)

MR. SPEAKER: Please sit down first. what is this? I am trying to help you and you are trying to interrupt again and again. Do you think you can attain your objective by behaving in such a manner? I am trying to urge them to arrange a meeting with you and you are repeatedly interrupting. Noting can

be achieved in this manner. Please understand. Do not think like that.

(Interruptions)

MR. SPEAKER: I am trying to help you. Please be seated first.

SHRI VISHWANATH PRATAP SINGH (Fatehpur): Mr. Speaker Sir, we are happy that some states have been allocated resources; these states also belong to this country and they are not foreign. The entire country is one. If resources are allocated to one state, be it Karnataka or Andhra Pradesh, it is a matter of happiness. At the same time we are also aware of the resource constraints. But if an impression is created that only those states are allocated resources where the ruling party is in power and other states are neglected, then it is painful. We feel anguished when only a particular state is allocated resources and other is neglected. It is just like serving ones own guests (relatives) at a feast and ignoring others...*(Interruptions)* Therefore Sir when the resources are consolidated it must be borne in mind that they belong to the entire country. These should be distributed justifiably. Now even if we take into account the population of those states which has been affected by Railway Minister decision it seems more than half of the population has been left out. Therefore, resentment expressed by Members here is justified. We do not ask for mercy, we want justice. We hope that the hon. Minister of Railways would change his style of allocating and would those States which have been denied resources in the same spirit as we have followed your instructions and gone back to our seats *(Interruptions)*

[English]

SHRI SOMNATH CHATTERJEE: Sir, without going into any details, I had made an appeal to the hon. Prime Minister to kindly

appreciate the strong feelings of the members of this hon. House coming from certain States. We cannot say these feelings are unjustified. I wanted to avoid this but I am forced to emphasise on that. The Opposition-ruled States have been treated in a most shabby manner. Senior Members are so such agitated as to why a pittance has been provided for Kerala, Bihar, Uttar Pradesh *(Interruptions)*

SHRI MURLI DEORA (Bombay South): Kerala is a Congress-ruled State.

SHRI SOMNATH CHATTERJEE: Your Congress rule is very temporary, everybody knows.

in West Bengal also, whatever has been approved and provided for the schemes by Shri A.B.A. Ghani Khan Chaudhary, have not been taken up and nothing is being done with regard to those important railway schemes. Belurghat project is one example. A district headquarter in West Bengal is not connected with Railways. All the schemes approved by Shri Ghani Khan Chaudhary as Railway Minister have now been put in the cold storage. Allocation of Rs. 1,000 or Rs. 2,000 is made as the annual allocation. We did not wish to bring these things to the notice of this House and sound parochial. This is not our intention.

I felt that the hon. Prime Minister who is here will listen to us. Large sections of the House, representing States like Orissa, Bihar, Uttar Pradesh, Kerala, West Bengal etc. are feeling very much agitated. Members are saying that they will be on *Dhama*. How to tackle this position now? Therefore, I felt and I again request the hon. Prime Minister to at least assure these hon. Members that there will be fair consideration of their representations that are being made, so that no part of the country should feel that they are outside the mainstream and that the Central Government does not think of them because of

one reason or the other, which are mostly political reasons.

Therefore, I am sorry that I have to repeat the request but there is no way out. It is a fact that many important projects are not being taken up. The Railway Minister's conscious selection of names for patting them on the back is not correct. The speech will be circulated in the constituencies of these Members and it will be claimed that because of their request the Railway Minister has done it. Is this the way that the Railway Minister should pick and choose the Members? I, therefore, say that this is an important matter. Let him at least say that these are issues which will be taken into consideration.

I also have the privilege of being here in this House for several years. All Railway Ministers used to say: "I am unable to deal with all the matters and all the requests; but I can assure you that everything will be considered sympathetically and we shall let you know what can be done". At least that usual rigmarole has not been uttered by the hon. Minister today. (*Interruptions*) You should have been sympathetic to the requests. This is the position. Therefore, I am sorry that the Railway Minister has unwittingly done this. I request him to please try to rectify and give an assurance that he will consider the matter with some openness of the mind. (*Interruptions*)

SHRI SRIKANTA JENA (Cuttack): Sir, I will take only two minutes. I was really agitated after reading the Railway Budget and now I am agitated after hearing the reply of the Railway Minister. You know that I come from Orissa. It is not a party question. I just draw the attention of the hon. Prime Minister and the entire treasury benches and the entire House to the fact that Orissa is giving 30 to 40 per cent of the profits earned by the Indian Railways. This entire profit comes from the South Eastern Railway itself. But I

regret that not a single kilometre of electrification work has been taken up in Orissa. Not a single kilometre of new railway line has been taken up there. There is not a single proposal for conversion to broad gauge in Orissa. As for the Talcher Bimla ghat and Jagpura-Banspani projects, even the Railway Board have recommended that this is the most strategic line and it should be given priority in the entire country. But, in spite of that, it has not been considered by the Railway Minister. We are naturally agitated. Orissa is deliberately neglected by the Railway Minister. While Orissa is giving so much to the Indian Railways why should it be neglected by the Minister? (*Interruptions*)

[*Translation*]

MR. SPEAKER: Not like this. What is going on. Please listen to the hon. Minister first.

[*English*]

MR. SPEAKER: This is not correct. Please go back to your seat. I cannot tolerate each and every Member imposing like this. You have to go to your seat. Now the hon. Minister will speak.

(*Interruptions*)

MR. SPEAKER: I am not going to do that. Please go to your seat. This is not correct. This is Parliament. Please understand it.

(*Interruptions*)

MR. SPEAKER: No, not like that. Mr. Minister, you address the Chair and say what you have to say. You do not have to reply to them. Please address the Chair.

(*Interruptions*)

MR. SPEAKER: You please sit down.

Yes, Mr. Minister, you address the Chair and say what you have to say.

(Interruptions)

MR. SPEAKER: Yes, Mr. Minister you don't have to reply to them. Please address the Chair.

SHRIMATISUSEELAGOPALAN: Look at me, Sir *(Interruptions)*

MR. SPEAKER: I will help you, Madam. Please sit down. *(Interruptions)*

SHRI C.K. JAFFER SHARIEF: Mr. Speaker, Sir, I heard the views expressed by the Leader of the Opposition and our former Prime Minister my very good friend, Shri Vishwanath Pratap Singhji, and Shri Somnath Chatterjee and all others. I have great respect for their views.

Sir, I am really pained. I want the Members to bear with me for two or three minutes. Then they are at liberty to do what they want or say what they want to say.

Sir, believe me or not, I have not gone by any region, any State nothing of that sort. If I have done something-I have not heard during my 22 years of life in Parliament what I have heard here. Shri Vishwanath Pratap Singh has been part of us, he has been the Prime Minister he has been the Finance Minister he has been in so many Ministries. Sir, at any point of time, this section of the House when something is not being given, have they treated the same way as they have done today? We have to suffer. Sir I am not talking of anything revengefully. I am only submitting that Shri Vishwanath Pratap Singh can only think of Andhra and Karnataka, not of Assam or Rajasthan. he did not look at them because the Prime Minister happens to be from that side and I belong to that place.

Sir the Leader of the Opposition said about the way of my presenting it. I have been hearing this kind of Budget discussion for the last 20 years. Yes, there have been references to States. When Members participating in the debate express something, in response to that we have to reply. There have been occasions when the Railway Ministers had taken the names of Members who had demanded something or the other. Please go through the record. If I am at fault, I am prepared to bow down my head to this House or to your verdict.

Sir, this is very unfair and uncharitable for a man who is not free to do something for the backward regions, for the poorer people, for the unemployed youth, if I have done something. Sir, if I am at fault, the House is at liberty to hang me.

I have got nothing more to say, I am deeply hurt. *(Interruptions)*

MR. SPEAKER: One minute. Saifuddinji, please take your seat. Well, please help yourself, help the Parliament and help the Presiding Officer also. We have heard your feelings and I am directing the Railway Minister to call the M.Ps. from each State and discuss what their grievences are even after this. And the Railway Minister has some difficulties, financial constraints are there, and yet he can hear them and to the extent possible he can act. But this is not a direction to act. The direction is to call the M.Ps. and meet them and talk to them not beyond that. If each one of you are standing there and talking, your views are not being recorded, your views are not being heard, your views cannot be acted upon. So, please bear with us and if you are simply interested in talking you can talk. So, let us understand the Railway Minister's difficulty and I think the Railway Minister should understand your feelings also. Let there be a compromise between the two.

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mendations of Rly. conv. Comm.;
(Interruptions)

SHRI BASU DEB ACHARIA: Sir one minute.

MR. SPEAKER: At least once you should help me.

SHRIMATI SUSEELA GOPALAN: Sir, I have got to say something...

MR. SPEAKER: Suseelaji, I will talk to you later, please sit down.

(Interruptions)

MR. SPEAKER: I shall now put the Resolution regarding the approval of the recommendations made in the first report of the Railway Convention Committee, 1991, moved by Shri C.K. Jaffer Sharief to the vote of the House.

The question is

"That this House approves the recommendations made in paragraphs 12,13,16, 19 and 22 contained in the First Report of Railway Convention Committee, 1991, appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues as well as other ancillary matters in connection with the Railway finance and General finance, which was presented to Lok Sabha on 24th February, 1992."

The motion was adopted.

MR. SPEAKER: A number of cut motions have been moved by the Members to the Demands for Grants (Railways) for 1992-93. I shall put all the cut motions to the vote of the House together. Does any Member want that a particular cut motion to be put separately?

SHRI GEORGE FERNANDES (Muzaffarpur): Sir, I want my cut motions from 1299 to 1307 to be put separately. *(Interruptions)*

MR. SPEAKER: I am calling out the names one after the other. When I call out your name, you please stand up and say whether you want to put your cut motion separately or not. Now, please take your seat.

Shri Jitendra Nath Das

SHRI JITENDRA NATH DAS (Jalpaiguri): I want my cut motion No. 1 to be put separately.

SHRI SUDARSAN RAYCHAUDHURI (Serampore): 16

SHRI PURNA CHANDRA MALIK (Durgapur): 34

MR. SPEAKER: Shri Kamla Mishra Madhukar - Not present.

SHRI HANNAN MOLLAH (Uluberia): 681 and 683.

SHRI SUDHIR GIRI (Contai): 380 and 382.

MR. SPEAKER: Shrimati Krishnendra Kaur (Deepa)—Not present.

SHRI HARIN PATHAK (Ahmedabad): 160 to 172.

MR. SPEAKER: Shri Subrato Mukherjee

[Translation]

SHRI RAJENDRA AGNIHOTRI (Jhansi): 216 to 218 and 227, 228

SHRI M. RAMANNA RAI (Kasaragod): 686 and 687.

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- SHRI RAM NAIK (Bombay North): 229. SHRI SRIKANTA JENA: Nos. 628 to 632.
- SHRI KASHIRAM RANA: No. 234 to 252.
- SHRI GIRDHARI LAL BHARGAVA: Nos. 993, and 999.
- MR. SPEAKER: This is already moved.
- SHRI RAM KAPSE: No. 685.
- SR. LAXMINARAYAN PANDEYA (Mandsaur): No. 267.
- SHRI PREM DHUMAL: No. 730.
- SHRI RATILAL VARMA: No. 268 to 272.
- SHRI RAMESH CHANDER TOMAR: No. 725.
- PROF. SUSANTA CHAKRABORTY: No. 287.
- SHRI ASIM BALA: Nos. 737 and 747.
- SHRI SOMNATH CHATTERJEE: Let my cut motions be put together.
- SHRI UDDHAB BARMAN: No. 888.
- PROF. RUPCHAND PAL: No. 512.
- SHRI ZAINAL ABEDIN: Nos. 852 and 858.
- SHRI ANIL BASU: No. 294.
- SHRI RAJVIR SINGH: Nos. 874 to 879 and 882 to 885.
- SHRI BHUWAN CHANDRA KHAN-DURI: My motions may be put together.
- PROF. RASA SINGH RAWAT: Nos. 116 and 1138, 1140, 1204.
- SHRI BASU DEB ACHARIA: No. 582 and 583.
- SHRIDAU DAYALJOSHI: Nos. 1008 to 1036.
- SHRIMATI MALINI BHATTACHARAYA: Nos. 343, 344, 345, 366 and 367.
- SHRI MOHAN SINGH: Nos. 1068 to 1075.
- SHRI SIVAJI PATNAIK: No. 347 and 348.
- SHRI BHAGWAN SHANKAR RAWAT: Nos. 1112 to 1123.
- SHRI HARADHAN ROY: No. 504.
- SHRI SANTOSH KUMAR GANGWAR: Nos. 1238 to 1252.
- SHRI SPEAKER: Shri A.C. Sethi—Not present.
- SHRI BHOGENDRA JHA: No. 99 and.
- SHRI SAIFUDIN CHOUDHARY: May be put together.
- Cut Motion No. 99, 1253, 1259, 1268, 1269,
- SHRI AJOY MUKHOPADHYAY: Nos. 495, 566, 505, 506 and 507. [Translation]
- SHRI SYED MASUDAL HOSSAIN: No. 1232. SHRI BRAHMANAND MANDAL: Cut Motion No. 1109, 1111

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mmendations of Rly. conv. Comm.;
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SHRI SHYAM LAL KAMAL: Cut Motion
No. from 230 to 233.

[English]

SHRIMATI SUSEELA GOPALAN: Cut
Motion Nos. from 894 to 916.

SHRI GEORGE FERNANDES: I want
specific voting on Cut Motion Nos. 1299,
1305 and 1306.

SHRI SOMNATH CHATTERJEE: To-
gether.

DR. GUNAWANT RAMBHAUG
SARODE: Cut Motion Nos. 1321, 1322, 1323,
1324, 1328 and 1335.

MR. SPEAKER: I shall now put the Cut
Motion No. 1 moved by Shri Jitendra Nath
Das to the vote of the House.

SHRISOMNATH CHATTERJEE: About
the reinstatement of the dismissed employ-
ees, for which this Government had made a
commitment, they have gone back upon
that. Nothing has been mentioned about
that.

(Interruptions)

MR. SPEAKER: I shall now put the Cut
Motion No. 1 moved by Shri Jitendra Nath
Das to the vote of the House. Let the Lobbies
be cleared. Now, the Lobbies have been
cleared. The question is:

"That the demand under the Head Rail-
way Board be reduced by Rs. 100."

[Need to implement the assurance given
by the Government to reinstate the dis-
missed railway employees]" (1)

The Lok Sabha divided

15.15 hrs.

Division No. 7

AYES

Acharia, Shri Basudeb

Advani, Shri Lal K.

Agnihotri, Shri Rajendra

Anjaloss, Shri Thayil John

Ansari, Shri Mumtaz

Baitha, Shri Mahendra

Bala, Dr. Asim

Basu, Shri Anil

Basu, Shri Chitta

Berwa, Shri Ram Narain

Bhargava, Shri Girhari Lal

Bhattacharaya, Shrimati Malini

Chakraborty, Prof. Susanta

Chatterjee, Shri Nirmal Kanti

Chatterjee, Shri Somnath

Chaudhary, Shri Rudarsen

Chauhan, Shri Shivraj Singh

Chavda, Shri Harisinh

Chhotey Lal, Shri

Chikhliya, Shrimati Bhavna

Choudhury, Shri Saifuddin

815 <i>Rly. Budget, 1992-93- Gen. Discussion; Res. re. Reco- mmendations of Rly. conv. Comm.;</i>	MARCH 17, 1992	<i>Dem. for Grants (Rlys.), 1992-93; and Suppl. Demands for Grants (Rlys.) 1991-92</i>	816
Chowdhary, Shri Pankaj		Jaswant Singh, Shri	
Das, Shri Dwaraka Nath		Jatiya, Shri Satynarayan	
Das, Shri Jitendra Nath		Jena, Shri Srikanta	
Das, Shri Ram Sunder		Jeswani, Dr. K. D.	
Datta, Shri Amal		Jha, Shri Bhogendra	
Deshmukh, Shri Chandubhai		Joshi, Shri Anna	
Dhumal, Prof Prem		Joshi, Shri Dau Dayal	
Dikshit, Shri Shreesh Chandra		Kalka Das, Shri	
Dome, Dr. Ram Chandra		Kamal, Shri Shyam Lal	
Drona, Shri Jagat Vir Singh		Kanodia, Shri Mahesh	
Dubey, Shrimati Saroj		Kapse, Shri Ram	
Fatmi, Shri Mohammad Ali Ashraf		Katheria, Shri Prabhu Dayal	
Fernandes, Shri George		Katiyar, Shri Vinay	
Fundkar, Shri Pandurang Pundlik		Kesri Lal, Shri	
Gangwar, Shri Santosh Kumar		Khan, Shri Ghulam Mohammad	
Gautam, Shrimati Sheela		Khan, Shri Sukhendu	
Ghafoor, Shri Abdul		Khanoria, Major D. D.	
Ghangare, Shri Ramchandra Marotrao		Khurana, Shri Madan Lal	
Giri, Shri Sudhir		Kori, Shri Gaya Prasas	
Giriappa, Shri C. P. Mudala		Kumar, Shri Nitish	
Gohil, Dr. Mahavirsinh Harisinhji		Kunjee Lal, Shri	
Gopalan, Shrimati Suseela		Laljan Basha, Shri S. M.	
Hossain, Shri Syed Masudal		Mahajan, Shrimati Sumitra	
Jai Prakash, Shri		Mahato, Shri Bir Singh	

817	<i>Rly. Budget, 1992-93- Gen. Discussion; Res. re. Recommendations of Rly. conv. Comm.;</i>	PHALGUNA 27, 1913 (SAKA)	<i>Dem. for Grants (Rlys.), 1992-93; and Suppl. Demands for Grants (Rlys.) 1991-92</i>	818
	Mahendra Kumar, Shrimati		Paswan, Shri Sukdeo	
	Malik, Shri Purna Chandra		Patel, Dr. Amrit Lal Kalidas	
	Mallikarjunaiah, Shri S.		Patel, Shri Brishin	
	Mandal, Shri Brahmanand		Patel, Shri Chandresh	
	Mandal, Shri Santh Kumar		Patel, Shri Haribhai	
	Manjay Lal, Shri		Patel, Shri Ram Pujan	
	Maurya, Shri Anand Ratna		Patel, Shri Somabhai	
	Mehta, Shri Bhubaneshwar Prasad		Pathak, Shri Harin	
	Mishra, Shri Ram Nagina		Patidar, Shri Rameshwar	
	Misra, Shri Janardan		Patnaik, Shri Sivaji	
	Misra, Shri Satyagopal		Prakash, Shri Shashi	
	Misra, Shri Shyam Bihari		Pramanik, Shri Radhika Ranjan	
	Mollah, Shri Hannan		Prasad, Shri Hari Kewal	
	Mukherjee, Shrimati Geeta		Prem, Shri B. L. Sharma	
	Mukherjee, Shri Subrata		Premi, Shri Mangal Ram	
	Mukhopadyay, Shri Ajoy		Purkayastha, Shri Kabindra	
	Munda, Shri Kariya		Rai, Shri Lall Babu	
	Murmu, Shri Rup Chand		Rai, Shri M. Ramanna	
	Naik, Shri Ram		Rai, Shri Ram Nihaor	
	Pal, Shri Rupchand		Raje, Shrimati Vasundhara	
	Pandeya, Dr. Laxminarayan		Rajendra Kumar, Shri S. S. R.	
	Passi, Shri Balraj		Rajesh Kumar, Shri	
	Paswan, Shri Chhedi		Raj Narain, Shri	
	Paswan, Shri Ram Vilas		Raju, Shri Bh. Vijayakumar	

819 <i>Rly. Budget, 1992-93- Gen. Discussion; Res. re. Reco- mmendations of Rly. conv. Comm.;</i>	MARCH 17, 1992	<i>Dem. for Grants (Rlys.), 1992-93; and Suppl. Demands for Grants (Rlys.) 1991-92</i>	820
Ram, Shri Prem Chand		Shastri, Shri Rajnath Sonkar	
Ram Awadh, Shri		Shastri, Shri Vishwanath	
Rana, Shri Kashiram		Shukla, Shri Astbhuja Prasad	
Rao, Shri D. Venkateswara		Singh, Shri Abhay Pratap	
Rawal, Dr. Lal Bahadur		Singh, Dr. Chattrapal	
Rawat, Shri Bhagwan Shankar		Singh, Shri Devi Bux	
Rawat, Prof. Rasa Singh		Singh, Shri Hari Kishore	
Ray, Shri Rabi		Singh, Shri Mohan	
Ray, Dr. Sudhir		Singh, Shri Pratap	
Raychaudhuri, Shri Sudarsan		Singh, Shri Rajveer	
Reddy, Shri B. N.		Singh, Shri Ram	
Roshan Lal, Shri		Singh, Shri Ram Prasad	
Roy, Shri Haradhan		Singh, Shri Ramashray Prasad	
Roypradhan, Shri Amar		Singh, Shri Rampal	
Sakshiji, Dr.		Singh, Shri Surya Narayan	
Saleem, Shri Mohammad Yunus		Singh, Shri Vishwanath Pratap	
Sanghani, Shri Dileep Bhai		Sinha, Shri Shiva Shavan	
Sarode, Dr. Gunvant Rambhau		Sur, Shri Monoranjan	
Scindia, Shrimati Vijayaraje		Swami, Shri Chinmayanand	
Shah, Shri Manabendra		Syed Shahabuddin, Shri	
Shakya, Dr. Mahadeepak Singh		Tej Narayan Singh, Shri	
Sharma, Shri Jeewan		Thakore, Shri Gabhaji Mangaji	
Sharma, Shri Rajendra Kumar		Tirkey, Shri Pius	
Shastir, Acharya Vishwanath Das		Tomar, Dr. Ramesh Chand	

Topdar, Shri Tarit Baran	Ahamed, Shri E.
Tripathi, Shri Prakash Narain	Ahirwar, Shri Anand
Tripathy, Shri Braja Kishore	Ahmed, Shri Kamaluddin
Trivedi, Shri Arvind	Aiyar, Shri Mani Shankar
Unnikrishnan, Shri K. P.	Auhasasu Era, Shri
Vadde, Shri Sobhanadreeswara Rao	Anthony, Shri Frank
Vaghela, Shri Shankersinh	Antulay, Shri A. R.
Vajpayee, Shri Atal Bihari	Arunachalam, Shri M.
Varma, Shri Ratilal	Asokaraj, Shri A.
Vekaria, Shri Shivalal Nagjibhai	Athithan, Shri R.
Verma, Shri Shiv Sharan	Banerjee, Kumari Mamata
Verma, Shri Upendra Nath	Bansal, Shri Pawan Kumar
Yadav, Shri Chandra Jeet	Bhadana, Shri Avtar Singh
Yadav, Shri Chun Chun Prasad	Bhagat, Shri Vishweshwar
Yadav, Shri Devendra Prasad	Bhagey Gobardhan, Shri
Yadav, Shri Ram Lakhan Singh	Bhakta, Shri Manoranjan
Yadav, Shri Ram Saran	Bhatia, Shri Raghunandan Lal
Yadav, Dr. S. P.	Bhoi, Dr. Krupasindhu
Yadav, Shri Sharad	Bhonsle, Shri Pratapa Rao B.
Yadav, Shri Vijoy Kumar	Bhonsle, Shri Tejsingh Rao
Zainal Abedian, Shri	Bhuria, Shri Dileep Singh
	Birbal, Shri
	Buta Singh Shri

***NOES**

* Besides, the following Members also voted for Noes: Shri Shivendra Bahadur Singh, Kumari Frida Topno, Shrimati Kesharbai Kshirsagar and Shri Kanshi Ram.

Chako, Shri P. C.

Devarajan, Shri B.

Chaliha, Shri Kirip

Dighe, Shri Sharad

Chandrakar, Shri Chandulal

Digvijaya Singh, Shri

Chandrasekhar, Shrimati Margatham

Dutt, Shri Sunil

Charles, Shri A.

Farook, Shri M. O. H.

Chaudhary, Shri Kamal

Fernandes, Shri Oscar

Chaudhary, Shri Ram Prakash

Gaikwad, Shri Udaysingrao

Chaudhri, Shri Narain Singh

Gajapathi, Shri Gopi Nath

Chaure, Shri Babu Hari

Galib, Shri Gurcharan Singh

Chavan, Shri Prithviraj D.

Gamit, Shri Chhitubhai

Chavda, Shri Ishwarbhai Khodabhai

Gavit, Shri Manikrao Hodlya

Chennithala, Shri Ramesh

Gehlot, Shri Ashok

Chidambaram, Shri P.

Ghatowar, Shri Paban Singh

Chinta Mohan, Dr.

Gogoi, Shri Tarun

Chowdhary, Shrimati Santosh

Gomango, Shri Giridhar

Choudhury, Shri A. B. A. Ganikhan

Gudadinni, Shri B. K.

Dadabhai, Shri Gurcharan Singh

Gundewar, Shri Vilasrao Nagnathrao

Damor, Shri Somjibhai

Handique, Shri Bijoy Krishna

Delkar, Shri Mohan S.

Harchand Singh, Shri

Dennis, Shri N.

Inder Jit, Shri

Deora, Shri Murl

Islam, Shri Nurul

Deshmuk, Shri Anantrao

Jaffer Sharief, Shri C. K.

Deshmukh, Shri Asok Anandrao

Jagmeet Singh, Shri

Dev, Shri Santosh Mohan

Jakhar, Shri Balram

Jangde, Shri Khelam Ram	Krishan Kumar, Shri S.
Jatav, Shri Bare Lal	Krishnaswamy, Shri M.
Jawali, Dr. B. G.	Kudumula, Kumari Padamasree
Jayamaohan, Shri A.	Kuli, Shri Balin
Jeevarathinam, Shri R.	Kumaramangalam, Shri Rangarajan
Jhikram, Shri Mohanlal	Kuppuswamy, Shri C. K.
Kahandole, Shri Z. M.	Kurien, Prof. P. J.
Kairon, Shri Surinder Singh	Lakshmanan, Prof. Savithri
Kale, Shri Shankarrao D.	Made Gowda, Shri G.
Kaliaperumal, Shri P. P.	Malik, Shri Dharampal Singh
Kamal Nath, Shri	Mallikarjun, Shri
Kamat, Shri Gurudas	Mallu, Dr. R.
Kamble, Shri Arvind Tulshiram	Mane, Shri Rajaram Shankarrao
Kamson, Prof. M.	Marbaniang, Shri Peter G.
Kanithi, Dr. Viswanatham	Mathew, Shri Pala K. M.
Karreddula, Shrimati Kamala Kumari	Mathur, Shri Shiv Charan
Kasu, Shri Venkata Krishna Reddy	Meena, Shri Bheru Lal
Kaul, Shrimati Sheila	Meghe, Shri Datta
Kaur, Shrimati Sukhbuns	Mirdha, Shri Nathu Ram
Kewal Singh, Shri	Muniyappa, Shri K. H.
Khan, Shri Aslam Sher	Muralee Dharan, Shri K.
Khan, Shri Ayub	Murthy, Shri M. V. Chandrashekara
Khursheed, Shri Salman	Murugesan, Dr. N.

Muttemwar, Shri Vilas

Patil, Shri Vijay Naval

Naik, Shri A. Venkatesh

Patra, Dr. Kartikeswar

Naikar, Shri D. K.

Pattanayak, Shri Sarad Chandra

*Nandi, Shri Yellaiah

Pawar, Shri Sharad

Narayanan, Shri P. G.

Pawar, Dr. Vasant Niwruiti

Nawale, Shri Vidura Vithoba

Peruman, Dr. P. Vallal

Nayak, Shri Subash Chandra

Pilot, Shri Rajesh

Netam, Shri Arvid

Potdukhe, Shri Shantaram

Nyamagouda, Shri S. B.

Prabhu, Shri R.

Obeyar, Shri Chnnaia

Prabhu Zantye, Shri Harish Narayan

Padma, Dr. (Shrimati)

Pradhani, Shri K.

Pal, Dr. Debi Prosad

Rahi, Shri Ram Lal

Palacholla, Shri V. R. Naidu

Rai, Shri Kalp Nath

Pandian, Shri D.

Rajaravivarma, Shri B.

Panigrahi, Shri Sriballav

Rajeshwaran, Dr. V.

Panja, Shri Ajit

Rajeshwari, Shrimati Basava

Pate, Shri Harilal Nanji

Raju, Shri S. Vijaya Rama

Pate, Shri Praful

Rajulu, Dr. R. K. G.

Pate, Shri Shravan Kumar

Ram Babu, Shri A. G. S.

Patel, Shri Uttambhai Harjibhai

Ram Singh, Rao

Patil, Shri Prakash V.

Ramamurthy, Shri K.

Patil, Shrimati Pratibha Devisingh

Ramasamy, Shri R. Naidu

Patil, Kumari Surya Kanta

Ramchandran, Shri Mullappally

Patil, Shri Uttamrao Deorao

Rao, Shri J. Chokka

829 <i>Fly. Budget, 1992-93- PHALGUNA 27, 1913 (SAKA) Dem. for Grants (Flys.), Gen. Discussion; Res. re. Recommendations of Fly. conv. Comm.;</i>	830 <i>1992-93; and Suppl. Demands for Grants (Flys.) 1991-92</i>
Rao, Shri P. V. Narasimha	Silvera, Dr. C.
Rao, Shri V. Krishna	Singh, Shri Arjun
Rath, Shri Rama Chandra	Singh, Shri Dalbir
Rawat, Shri Prabhu Lal	Singh, Shri Manphool
Reddy, Shri A. Venkata	Singh, Shri Motilal
Reddy, Shri K. Vijaya Bhaskara	Singh, Kumari Pushpa Devi
Reddy, Shri M. Baga	Singh Deo, Shri K. P.
Reddy, Shri M. G.	Sodi, Shri Manku Ram
Reddy, Shri R. Surender	Solanki, Shri Surajbhanu
Sahi, Shrimati Krishna	Soundaram, Dr. (Shrimati) K. S.
Sai, Shri A. Prathap	Sreenivasan, Shri C.
Sait, Shri Ebrahim Sulaiman	Sridharan, Dr. Rajagopalan
Sajjan Kumar, Shri	Sukh Ram, Shri
Sangma, Shri Purno A.	Sultanpuri, Shri Krishan Dutt
Sanipalli, Shri Gangadhara	Sundararaj, Shri N.
Sayeed, Shri P. M.	Suresh, Shri Kodikkunil
Scindia, Shri Madhavrao	Swamy, Shri G. Venkat
Selja, Kumari	Tara Singh, Shri
Shankaranand, Shri B.	Thakur, Shri Mahendra Kumar Singh
Sharma, Shri Chiranji Lal	Thangkabalu, Shri K. V.
Sharma, Capt. Satish Kumar	Tharadevi Siddhartha, Shrimati D. K.
Shingda, Shri D. B.	Tomas, Prof. K. V.
Shukla, Shri Vidyacharan	Thomas, Shri P. C.
Sindal, Shri S. B.	Thorat, Shri Sandipan Bhagwan

831 *Rly. Budget, 1992-93- Gen. Discussion; Res. re. Recommendations of Rly. conv. Comm.;* MARCH 17, 1992 *Dem. for Grants (Rlys.), 1992-93; and Suppl. Demands for Grants (Rlys.) 1991-92* 832
Thungon, Shri P. K. Ayes : 186

Tindivanam, Shri K. Ramamurthee Noes : 235

Tope, Shri Ankushrao Raosaheb *The motion was negatived*

Tytler, Shri Jagdish

Umbrey, Shri Laeta

Upadhyay, Shri Swarup

Vandayar, Shri K. Thulasiah

Verma, Shri Bhawani Lal

Verma, Kumari Vimla

Vijayaraghavan, Shri V. S.

Vyas, Dr. Girija

Wasnik, Shri Mukul Balkrishna

Williams, Shri R. G.

Yashpal, Shri

MR. SPEAKER: Subject to corrections*,
the result of the division is as follows:

MR. SPEAKER: I shall now put the Cut Motion No. 16 moved by Shri Sudarsan Raychaudhuri to the vote of the House.

SHRI SUDARSAN RAYCHAUDHURI (Serampore): Sir, the Cut Motion is about privatisation. I want to press for Division.

Shri Somnath Chatterjee (Bolpur): Sir, I want a Division. (*Interruptions*)

MR. SPEAKER: Now I shall put the Cut Motion No. 16 moved by Shri Sudarsan Raychaudhuri to the vote of the House.

I think, the lobbies are clered.

The question is:

"That the demand under the Head

* The following Members also recorded their votes.

Ayes:

Sarveshri Nani Bhattacharya, Uddhab Barman, Ram Badan, Chetan P. S. Chauhan, T. C. Khandelwal, N. K. Baliyan, Surendrapal Pathak, Dr. P. R. Gangwar, Shri Virendra Singh, Shrimati Krishnendra Kaur (Deepa), Shrimati Rita Verma, Shri V. N. Sharma, Shri Bhuwan Chandra Khanduri, Prof. K. Venkatgiri Gowda, Shri Yogananda Saraswati, Shri Gnaga Ram Koli, Dr. Faiyazul Azam.

Noes:

Shrimati Bibhu Kumari Devi, Sarvashri Probin Deka, C. P. Mudala Giriappa, B. Akber Pasha, Sanat Ram Singla, S. S. R. Rajendra Kumar, K. V. R. Chowdary, S. Thota Subbrao and Shri Bhupendra Singh Hooda.

833 *Rty. Budget, 1992-93- PHALGUNA 27, 1913 (SAKA) Dem. for Grants (Fllys.) 434*
Gen. Discussion; Res. re. Recommendations of Rty. conv. Comm.;
1992-93; and Suppl. Demands
for Grants (Fllys.) 1991-92
Railway Board be reduced by Rs.
100.

[Need to avoid privatisation of the
different sectors of the Railways.]
(16)

The Lok Sabha divided

15.49 hrs.

Division No. 8

AYES

Acharia, Shri Baudeb

Anjalose, Shri Thayil John

Baitha, Shri Mahendra

Bala, Dr. Asim

Barman, Shri Uddhab

Basu, Shri Anil

Basu, Shri Chiitta

Bhattacharya, Shrimati Malini

Bhattacharaya, Shri Nani

Chakraborty, Pfof. Susanta

Chatterjee, Shri Nirmal Kanti

Chatterjee, Shri Somnath

Choudhury, Shri Saifuddin

Das, Shri Jitendra Nath

Das, Shri Ram Sunder

Datta, Shri Amal

Dome, Dr. Ram Chandra

Fatmi, Shri Mohammad Ali Ashraf

Fernandes, Shri George

Ghafoor, Shri Abdul

Ghangare, Shri Ramachandra Marotrao

Giri, Shri Sudhir

Gopalan, Shrimati Suseela

Hossain, Shri Syed Masudal

Jena, Shri Srikanta

Jha, Shri Bhogendra

Kesri Lal, Shri

Khan, Shri Sukhendu

Kumar, Shri Nitish

Laljan Basha, Shri S. M.

Mallik, Shri Purna Chandra

Mandal, Shri Brahmanand

Mandal, Shri Sanat Kuamr

Misra, Shri Satyagopal

Mollah, Shri Hannan

Mukherjee, Shrimati Geeta

Mukherjee, Shri Subrata

Murmu, Shri Rup Chand

Pal, Shri Rupchand

Paswan, Shri Chhedi

Paswan, Shri Ram Vilas

Paswan, Shri Sukdeo	Singh, Shri Mohan
Patel, Shri Brishin	Singh, Shri Pratap
Patel, Shri Ram Pujan	Singh, Shri Ram Prasad
Patnaik, Shri Sivaji	Singh, Shri Ramashray Prasad
Prakash, Shri Shashi	Singh, Shri Surya Naryan
Pramanik, Shri Radhika Ranjan	Singh, Shri Vishwanath Pratap
Rai, Shri Lall Basu	Sur, Shri Monoranjan
Rai, Shri Ram Nihaor	Syed Shahabuddin, Shri
Rajesh Kumar, Shri	Tej Narayan Singh, Shri
Ram, Shri Prem Chand	Tirkey, Shri Pius
Ram Awadh, Shri	Topdar, Shri Tarit Baran
Ram Badan, Shri	Tripathy, Shri Braja Kishore
Rao, Shri D. Venkateswara	Unnikrishnan, Shri K. P.
Ray, Shri Rabi	Vadde, Shri Sobhanadreeswara Rao
Ray, Dr. Sudhir	Verma, Shri Shiv Sharan
Raychaudhuri, Shri Sudarsan	Verma, Shri Upendra Nath
Reddy, Shri B. N.	Yadav, Shri Chandra Jeet
Roy, Shri Haradhan	Yadav, Shri Chun Chun Prasad
Roypradhan, Shri Amar	Yadav, Shri Devendra Prasad
Saikia, Shri Muhi Ram	Yadav, Dr. S. P.
Saleem, Shri Mohammad Yunus	Yadav, Shri Sharad
Shastri, Shri Rajnath Sonkar	
Shastri, Shri Vishwanath	Yadav, Shri Vijoy Kumar
Singh Shri Hari Kisore	Zainal Abedin, Shri

***NOES**

Adaikalaraj, Shri L.

Ahamed, Shri E.

Ahirwar, Shri Anand

Ahmed, Shri Kamaluddin

Aiyar, Shri Mani Shankar

Akber Pasha, Shri B.

Anharasu Era, Shri

Anthony, Shri Frank

Antulay, Shri A. R.

Arunachalam, Shri M.

Asokaraj, Shri A.

Athithan, Shri R. Dhanuskodi

Banerjee, Kumari Mamata

Bansal, Shri Pawan Kumar

Bhadana, Shri Avtar Singh

Bhagat, Shri Vishweshwar

Bhagey Gobardhan, Shri

Bhakta, Shri Manoranjan

Bhatia, Shri Raghunandan Lal

Bhoi, Dr. Krupasindhu

Bhonsle, Shri Prataprao B.

Bhonsle, Shri Tejsingh Rao

Bhuria, Shri Dileep Singh

Birbal, Shri

Buta Singh Shri

Chako, Shri P. C.

Chaliha, Shri Kirip

Chandrakar, Shri Chandulal

Chandrasekhar, Shrimati Margatham

Charles, Shri A.

Chaudhary, Shri Kamal

Chaudhary, Shri Kamal

Chaudhary, Shri Ram Prakash

Chaudhri, Shri Narain Singh

Chaure, Shri Bapu Hari

Chavan, Shri Prithviraj D.

Chavda, Shri Ishwarbhai Khodabhai

Chennithala, Shri Ramesh

Chidambaram, Shri P.

Chinta Mohan, Dr.

Chowdhary, Shrimati Santosh

Chowdhury, Shri A. B. A. Ghani Khan

Dadahoor, Shri Gurcharan Singh

* Besides, the following Members also voted for Noes: Shri Shivendra Bahadur Singh, Kumari Frida Topno, Shrimati Kesharbai Kesharsagar and Shri Kanshi Ram.

Damor, Shri Somjibhai

Gomango, Shri Giridhar

Deka, Shri Probin

Gudadinni, Shri B. K.

Delkar, Shri Mohan S.

Gundewar, Shri Vilasrao

Dennis, Shri N.

Handique, Shri Bijoy Krishna

Deora, Shri Murlī

Harchand Singh, Shri

Deshmukh, Shri Anantrao

Inder Jit, Shri

Deshmukh, Shri Asok Anandrao

Islam, Shri Nurul

Dev, Shri Sontosh Mohan

Jaffer Sharief, Shri C. K.

Devarajan, Shri B.

Jagmeet Singh, Shri

Devi, Shrimati Bibhu Kumari

Jakhar, Shri Balram

Dighe, Shri Sharad

Janarthanan, Shri M. R. Kadambur

Digvijaya Singh, Shri

Jangde, Shri Khelan Ram

Dutt, Shri Sunil

Jatav, Shri Bare Lal

Farook, Shri M. O. H.

Jawali, Dr. B. G.

Fernandes, Shri Oscar

Jayamohan, Shri A.

Gaikwad, Shri Udaysingrao

Jeevarathinam, Shri R.

Gajapathi, Shri Gopi Nath

Jhikram, Shri Mohanlal

Galib, Shri Gurcharan Singh

Kahandole, Shri Z. M.

Gamit, Shri Chhitubhai

Kairon, Shri Surinder Singh

Gavit, Shri Manikrao Hodlya

Kale, Shri Shankarrao D.

Gehlot, Shri Ashok

Kaliaperumal, Shri P. P.

Ghatowar, Shri Paswan Singh

Kamal Nath, Shri

Giryyappa, Shri C. P. Mudala

Kamat, Shri Gurudas

Gogoi, Shri Tarun

Kamble, Shri Arvind Tulshiram

841 <i>Fly. Budget, 1992-93- PHALGUNA 27, 1913 (SAKA) Dem. for Grants (Flys.), Gen. Discussion; Res. re. Recommendations of Fly. conv. Comm.;</i>	842 <i>1992-93; and Suppl. Demands for Grants (Flys.) 1991-92</i>
Kamson, Prof. M.	Mathew, Shri Pala K. M.
Kanithi, Dr. Viswanatham	Mathur, Shri Shiv Charan
Karreddula, Shrimati Kamala Kumari	Meena, Shri Bheru Lal
Kasu, Shri Venkata Krishna Reddy	Meghe, Shri Datta
Kaul, Shrimati Sheila	Mirdha, Shri Nathu Ram
Kaur, Shrimati Sukhbuns	Muniyappa, Shri K. H.
Kewal Singh, Shri	Muralee Dharan, Shri K.
Khan, Shri Aslam Sher	Murthy, Shri M. V. Chandrashekara
Khan, Shri Ayub	Murugesan, Dr. N.
Khursheed, Shri Salman	Muttemwar, Shri Vilas
Konathala, Shri Rama Krishna	Naik, Shri A. Venkatesh
Krishan Kumar, Shri S.	Naikar, Shri D. K.
Krishnaswamy, Shri M.	Narayan, Shri K. R.
Kudumula, Kumari Padamasree	Narayanan, Shri P. G.
Kuli, Shri Balin	Nawale, Shri Vidura Vithoba
Kumaramangalam, Shri Rangarajan	Nayak, Shri Subas Chandra
Kurien, Prof. P. J.	Netam, Shri Arvid
Lakshmanan, Prof. Savithri	Nyamagouda, Shri S. B.
Made Gowda, Shri G.	Odeyar, Shri Channaiah
Malik, Shri Dharampal	Padma, Dr. (Shrimati)
Mallikarjun, Shri	Pal, Dr. Debi Prosad
Mallu, Dr. R.	Palacholla, Shri V. R. Naidu
Mane, Shri Rajaram Shankarrao	Pandian, Shri D.
Marbaniang, Shri Peter G.	Panigrahi, Shri Sriballav

Panja, Shri Ajit

Rajendra Kumar, Shri S. S. R.

Patel, Shri Harilal Nanji

Rajeshwaran, Dr. V.

Patel, Shri Praful

Rajeshwari, Shrimati Basava

Patel, Shri Shravan Kumar

Raju, Shri S. Vijaya Rama

Patel, Shri Uttambhai Harjibhai

Rajulu, Dr. R. K. G.

Patil, Shri Prakash V.

Ram Babu, Shri A. G. S.

Patil, Shrimati Pratibha Devisingh

Ram Singh, Rao

Patil, Kumari Surya Kanta

Ramamurthy, Shri K.

Patil, Shri Uttamrao Deorao

Ramasamy, Shri R. Naidu

Patil, Shri Vijay Naval

Ramchandran, Shri Mullappally

Patra, Dr. Kartikeswar

Rao, Shri J. Chokka

Pattanayak, Shri Sarat Chandra

Rao, Shri P. V. Narasimha

Pawar, Shri Sharad

Rao, Shri V. Krishna

Pawar, Shri Sharad

Rath, Shri Rama Chandra

Pawar, Dr. Vasant Niwruiti

Rawat, Shri Prabhu Lal

Peruman, Dr. P. Vallal

Reddy, Shri A. Venkata

Pilot, Shri Rajesh

Reddy, Shri K. Vijaya Bhaskara

Potdukhe, Shri Shantaram

Reddy, Shri M. Baga

Prabhu, Shri R.

Reddy, Shri M. G.

Prabhu Zantye, Shri Harish Narayan

Reddy, Shri R. Surender

Pradhani, Shri K.

Sahi, Shrimati Krishna

Rahi, Shri Ram Lal

Sai, Shri A. Prathap

Rai, Shri Kaip Nath

Sait, Shri Ebrahim Sulaiman

Rajaravivarma, Shri B.

Sajjan Kumar, Shri

845	<i>Rly. Budget, 1992-93- PHALGUNA 27, 1913 (SAKA) Dem. for Grants (Rlys.), 846</i> <i>Gen. Discussion; Res. re. Reco-</i> <i>mendations of Rly. conv. Comm.;</i>	<i>1992-93; and Suppl. Demands</i> <i>for Grants (Rlys.) 1991-92</i>
Sangma, Shri Purno A.	Sultanpuri, Shri Krishan Dutt	
Sanipalli, Shri Gangadhara	Sundararaj, Shri N.	
Sayeed, Shri P. M.	Suresh, Shri Kodikkunil	
Scindia, Shri Madhavrao	Swamy, Shri G. Venkat	
Selja, Kumari	Tara Singh, Shri	
Shankaranand, Shri B.	Thakur, Shri Mahendra Kumar Singh	
Sharma, Shri Chiranji Lal	Thangkabal, Shri K. V.	
Shingda, Shri D. B.	Tharadevi Siddhartha, Shrimati D. K.	
Shukla, Shri Vidyacharan	Tomas, Prof. K. V.	
Sindal, Shri S. B.	Thomas, Shri P. C.	
Silvera, Dr. C.	Thorat, Shri Sandipan Bhagwan	
Singh, Shri Arjun	Thungon, Shri P. K.	
Singh, Shri Dalbir	Tindivanam, Shri K. Ramamurthee	
Singh, Shri Manphool	Tope, Shri Ankushrao Raosaheb	
Singh, Shri Motilal	Tytler, Shri Jagdish	
Singh, Kumari Pushpa Devi	Umbrey, Shri Laeta	
Singh Deo, Shri K. P.	Upadhyay, Shri Swarup	
Singh, Shri Sant Ram	Vandayar, Shri K. Thulasiah	
Sodi, Shri Manku Ram	Verma, Shri Bhawani Lal	
Solanki, Shri Surajbhanu	Verma, Kumari Vimla	
Soundaram, Dr. (Shrimati) K. S.	Vijayaraghavan, Shri V. S.	
Sreenivasan, Shri C.	Vyas, Dr. Girija	
Sridharan, Dr. Rajagopalan	Wasnik, Shri Mukul Balkrishna	
Sukh Ram, Shri	Williams, Shri R. G.	

Yashpal, Shri

motion Nos. 161, 172, moved by Shri Harin Pathak to the vote of the House.

MR. SPEAKER: Subject to correction, the result of the division is as follows:

Cut motions Nos. 181 and 272 were put and negatived

Ayes : 088

MR. SPEAKER: I shall now put cut motion Nos. 216, 217, 218, 227 and 228 moved by Shri Rajendera Agnihotro to the vote of the House.

Noes: 238

The motion was negatived

MR. SPEAKER: Now I shall put Cut Motion Number 341 moved by Shri Purna Chandra Malik to the vote of the House.

SHRI LAL K. ASVANI: Sir, we want a division on this.

The Cut Motion No. 34 was put and negatived

MR. SPEAKER: The question is:

"That the demand under the head Railway Board (Pages 1-4) be reduced by Rs. 100."

MR. SPEAKER: Now I shall put Cut Motion Number 681, 683 moved by Shri Hannan Mollah to the vote of the House.

[Need to provide 5 per cent quota of jobs for sportsmen and handi-capped.] (216)

Cut Motions Nos. 661 and 683 were put and negatived

"That the demand under the head Railway Board (Pages 1-4) be reduced by Rs. 100."

MR. SPEAKER: Now I shall put Cut Motion Number 380, 382 moved by Shri Sudhir Giri to the vote of the House.

[Need to lay new railway line between Lalitpur and Singrauli.] (217)

Cut Motion Nos. 380 and 382 were put and negatived

"That the demand under the head Railway Board (Pages 1-4) be reduced by Rs. 100."

MR. SPEAKER: I shall now put cut

* The following Members also recorded their votes.

Ayes:

Sarveshri M. Ramanna Rai, Ajoy Mukhopadhyay, Bhubneshwar Prasad Menta, Ghulam Mohammad Khan, Hari Kewal Prasad, Manjay Lal, Ram Sharan Yadav, Shrimati Saroj Dubey, Shri Roshan Lal, Shri Shiv Sharan Singh, Shri Mumtaj Ansari, Shri Abhay Pratap Singh.

Noes:

Shri Yellaiah Nandi, Shri Satish Kumar Sharan, Shri C. K. Kuppuswamy, Shri Bh. Vijayakumar Raju, Shri P. Nupendra Singh Hooda.

[Need for electrification and doubling of railway track from Jhansi to Kanpur and Manikpur on the Central Railway.] (218)

"That the demand under the head Operating Expenses Traffic (Pages 57-64) be reduced by Rs. 100"

[Need to withdraw disproportionate, unbearable and illogical hike in the fares of season tickets.] (227)

"That the demand under the head Staff Welfare and Amenities (Pages 71-76) be reduced by Rs. 100"

[Need to provide accommodation facilities for all railway employees. (228)

The Lok Sabha divided

15.53 hrs.

Division No. 9

AYES

Acharia, Shri Basudeb

Advani, Shri Lal K.

Agnihotri, Shri Rajendra

Anjalose, Shri Thayil John

Azarn Dr. Faiyazul

Baitha, Shri Mahendra

Bala, Dr. Asim

Barman, Shri Uddhab

Basu, Shri Anil

Berwa, Shri Ram Narain

Bhargava, Shri Girhari Lal

Bhattacharaya, Shrimati Malini

Chakraborty, Prof. Susanta

Chatterjee, Shri Nirmal Kanti

Chatterjee, Shri Somnath

Chaudhary, Shri Rudarsen

Chauhan, Shri Shivraj Singh

Chavda, Shri Harisinh

Chhotey Lal, Shri

Chikhliia, Shrimati Bhavna

Choudhury, Shri Saifuddin

Das, Shri Dwaraka Nath

Das, Shri Ram Sunder

Datta, Shri Amal

Deshmukh, Shri Chandubhai

Dhumal, Prof Prem

Dikshit, Shri Shreesh Chandra

Dome, Dr. Ram Chandra

Drona, Shri Jagat Vir Singh

Dubey, Shrimati Saroj

Fernandes, Shri George

Fundkar, Shri Pandurang Pundlik

Gangwar, Dr. P. R.

851 <i>Rly. Budget, 1992-93- Gen. Discussion; Res. re. Reco- mmendations of Rly. conv. Comm.;</i>	MARCH 17, 1992	<i>Dem. for Grants (Rlys.), 852 1992-93; and Suppl. Demands for Grants (Rlys.) 1991-92</i>
Gangwar, Shri Santosh Kumar		Khandelwal, Shri Tara Chand
Gautam, Shrimati Sheela		Khanduri, Maj. Gen. (Retd.) Bhuwan Chandra
Ghafoor, Shri Abdul		Khanoria, Major D. D.
Ghangare, Shri Ramchandra Marotrao		Khurana, Shri Madan Lal
Giri, Shri Sudhir		Koli, Shri Ganga Ram
Gohil, Dr. Mahavirsinh Harisinhji		Kori, Shri Gaya Prasad
Gopalan, Shrimati Suseela		Krishnendra Kaur (Deepa), Shrimati
Gowda, Prof. K. Venkatagiri		Kumar, Shri Nitish
Hossain, Shri Syed Masudal		Kunjee Lal, Shri
Jai Prakash, Shri		Laljan Basha, Shri S. M.
Jaswant Singh, Shri		Mahajan, Shrimati Sumitra
Jatiya, Shri Satynarayan		Mahendra Kumari, Shrimati
Jena, Shri Srikanta		Malik, Shri Purna Chandra
Jeswani, Dr. K. D.		Mallikarjunaiah, Shri S.
Jha, Shri Bhogendra		Mandal, Shri Brahmanand
Joshi, Shri Anna		Mandal, Shri Santh Kumar
Joshi, Shri Dau Dayal		Maurya, Shri Anand Ratna
Kalka Das, Shri		Mehta, Shri Bhubaneshwar Prasad
Kamal, Shri Shyam Lal		Mishra, Shri Ram Nagina
Kanodia, Shri Mahesh		Misra, Shri Janardan
Kapse, Shri Ram		Misra, Shri Satyagopal
Katheria, Shri Prabhu Dayal		Misra, Shri Shyam Bihari
Katiyar, Shri Vinay		Mollah, Shri Hannan
Kesri Lal, Shri		

Mukherjee, Shrimati Geeta

Purkayastha, Shri Kabindra

Mukherjee, Shri Subrata

Rai, Shri M. Ramanna

Mukhopadhyay, Shri Ajoy

Rai, Shri Ram Nihaor

Munda, Shri Kariya

Raje, Shrimati Vasundhara

Murmu, Shri Rup Chand

Rajesh Kumar, Shri

Naik, Shri Ram

Ram, Shri Prem Chand

Pal, Shri Rupchand

Ram Awadh, Shri

Pandeya, Dr. Laxminarayan

Ram Badan, Shri

Passi, Shri Balraj

Rana, Shri Kashiram

Paswan, Shri Chhedi

Rao, Shri D. Venkateswara

Paswan, Shri Ram Vilas

Rawal, Dr. Lal Bahadur

Paswan, Shri Sukdeo

Rawat, Shri Bhagwan Shankar

Patel, Dr. Amrit Lal Kalidas

Rawat, Prof. Rasa Singh

Patel, Shri Chandresh

Ray, Shri Rabi

Patel, Shri Ram Pujan

Ray, Dr. Sudhir

Patel, Shri Somabhai

Raychaudhuri, Shri Sudarsan

Pathak, Shri Harin

Reddy, Shri B. N.

Pathak, Shri Surendra Pal

Roshan Lal, Shri

Patidar, Shri Rameshwar

Roy, Shri Haradhan

Patnaik, Shri Sivaji

Roypradhan, Shri Amar

Prakasb, Shri Shashi

Saikia, Shri Muhi Ram

Pramanik, Shri Radhika Ranjan

Sakshiji, Dr.

Prem, Shri B. L. Sharma

Saleem, Shri Mohammad Yunus

Premi, Shri Mangal Ram

Saraswati, Shri Yoganand

855 <i>Rly. Budget, 1992-93- Gen. Discussion; Res. re. Reco- mmendations of Rly. conv. Comm.;</i>	MARCH 17, 1992	<i>Dem. for Grants (Rlys.), 1992-93; and Suppl. Demands for Grants (Rlys.) 1991-92</i>	856
Sarode, Dr. Gunvant Rambhau		Swami, Shri Chinmayanand	
Scindia, Shrimati Vijayaraje		Syed Shahabuddin, Shri	
Shah, Shri Manabendra		Tej Narayan Singh, Shri	
Shakya, Dr. Mahadeepak Singri		Thakore, Shri Gabhaji Mangaji	
Sharma, Shri Jeewan		Tirkey, Shri Pius	
Sharma, Shri Rajendra Kumar		Tomar, Dr. Ramesh Chand	
Shastir, Acharya Vishwanath Das		Topdar, Shri Tarit Baran	
Shastri, Shri Rajnath Sonkar		Tripathi, Shri Prakash Narain	
Shastri, Shri Vishwanath		Tripathy, Shri Braja Kishore	
Shukla, Shri Astbhuja Prasad		Trivedi, Shri Arvind	
Singh, Dr. Chatrapal		Unnikrishnan, Shri K. P.	
Singh, Shri Devi Bux		Vadde, Shri Sobhanadreeswara Rao	
Singh, Shri Hari Kishore		Vaghela, Shri Shankersinh	
Singh, Shri Mohan		Vajpayee, Shri Atal Bihari	
Singh, Shri Pratap		Varma, Shri Ratilal	
Singh, Shri Rajveer		Vekaria, Shri Shivilal Nagjibhai	
Singh, Shri Ram		Verma, Prof. Rita.	
Singh, Shri Ram Prasad		Verma, Shri Shiv Sharan	
Singh, Shri Ramashray Prasad		Verma, Shri Upendra Nath	
Singh, Shri Rampal		Yadav, Shri Chandra Jeet	
Singh, Shri Surya Narayan		Yadav, Shri Chun Chun Prasad	
Singh, Shri Vishwanath Pratap		Yadav, Shri Devendra Prasad	
Sinha, Shri Shiva Shavan		Yadav, Shri Ram Lakhani Singh	
Sur, Shri Monoranjan		Yadav, Shri Ram Saran	

Yadav, Dr. S. P.

Bhakta, Shri Manoranjan

Yadav, Shri Sharad

Bhatia, Shri Raghunandan Lal

Yadav, Shri Vijoy Kumar

Bhoi, Dr. Krupasindhu

Zainal Abedin, Shri

Bhonsle, Shri Prataparao B.

***NOES**

Bhonsle, Shri Tejsingh Rao

Adaikalaraj, Shri L.

Bhuria, Shri Dilseep Singh

Ahamed, Shri E.

Birbal, Shri

Ahirwar, Shri Anand

Buta Singh Shri

Ahmed, Shri Kamaluddin

Chako, Shri P. C.

Aiyar, Shri Mani Shankar

Chaliha, Shri Kirip

Akber Pasha, Shri B.

Chandrakar, Shri Chandulal

Anharasu Era, Shri

Chandrasekhar, Shrimati Margatham

Anthony, Shri Frank

Charles, Shri A.

Antulay, Shri A. R.

Chaudhary, Shri Kamal

Arunachalam, Shri M.

Chaudhary, Shri Ram Prakash

Asokaraj, Shri A.

Chaudhri, Shri Narain Singh

Athithan, Shri R. Dhanukoli

Chaure, Shri Babu Hari

Banerjee, Kumari Mamata

Chavan, Shri Prithviraj D.

Bansal, Shri Pawan Kumar

Chavda, Shri Ishwarbhai Khodabhai

Bhadana, Shri Avtar Singh

Chennithala, Shri Ramesh

Bhagat, Shri Vishweshwar

Chidambaram, Shri P.

Bhagey Gobardhan, Shri

Chinta Mohan, Dr.

* Besides, the following Members also voted for Noes: Shri Shivendra Bahadur Singh, Kumari Frida Topno, Shrimati Kesharbai Kshirsagar and Shri Kanshi Ram.

859 <i>Fly. Budget, 1992-93-</i>	MARCH 17, 1992	<i>Dem. for Grants (Flys.),</i>	860
<i>Gen. Discussion; Res. re. Recommendations of Fly. conv. Comm.;</i>		<i>1992-93; and Suppl. Demands for Grants (Flys.) 1991-92</i>	
Chowdhary, Shrimati Santosh		Giryappa, Shri C. P. Mudala	
Chowdhury, Shri A. B. A. Ghani Khan		Gogoi, Shri Tarun	
Dadahoor, Shri Gurcharan Singh		Gomango, Shri Giridhar	
Damor, Shri Somjibhai		Gundewar, Shri Vilasrao Nagnathrao	
Deka, Shri Probin		Handique, Shri Bijoy Krishna	
Delkar, Shri Mohan S.		Harchand Singh, Shri	
Dennis, Shri N.		Inder Jit, Shri	
Deora, Shri Murlī		Islam, Shri Nurul	
Deshmukh, Shri Anantrao		Jaffer Sharief, Shri C. K.	
Deshmukh, Shri Asok Anandrao		Jagmeet Singh, Shri	
Dev, Shri Sontosh Mohan		Jakhar, Shri Balram	
Devarajan, Shri B.		Janarthanam, Shri M. R. Kadambur	
Dighe, Shri Sharad		Jangde, Shri Khelan Ram	
Digvijaya Singh, Shri		Jatav, Shri Bare Lal	
Dutt, Shri Sunil		Jawali, Dr. B. G.	
Farook, Shri M. O. H.		Jayamohan, Shri A.	
Fernandes, Shri Oscar		Jeevarathinam, Shri R.	
Gaikwad, Shri Udaysingrao		Jhikram, Shri Mohanlal	
Gajapathi, Shri Gopi Nath		Kahandole, Shri Z. M.	
Galib, Shri Gurcharan Singh		Kairon, Shri Surinder Singh	
Garnit, Shri Chhitubhai		Kale, Shri Shankarrao D.	
Gavit, Shri Manikrao Hodlya		Kaliaperumal, Shri P. P.	
Gehlot, Shri Ashok		Kamal Nath, Shri	
Ghatowar, Shri Paban Singh		Kamat, Shri Gurudas	

861	<i>Rly. Budget, 1992-93- Gen. Discussion; Res. re. Recommendations of Rly. conv. Comm.;</i>	PHALGUNA 27, 1913 (SAKA)	<i>Dem. for Grants (Rlys.), 1992-93; and Suppl. Demands for Grants (Rlys.) 1991-92</i>	862
	Kamble, Shri Arvind Tulshiram		Marbaniang, Shri Peter G.	
	Kamson, Prof. M.		Mathew, Shri Pala K. M.	
	Kanithi, Dr. Viswanatham		Mathur, Shri Shiv Charan	
	Karreddula, Shrimati Kamala Kumari		Meena, Shri Bheru Lal	
	Kasu, Shri Venkata Krishna Reddy		Meghe, Shri Datta	
	Kaul, Shrimati Sheila		Mirdha, Shri Nathu Ram	
	Kaur, Shrimati Sukhbuns		Muniyappa, Shri K. H.	
	Kewai Singh, Shri		Muralee Dharan, Shri K.	
	Khan, Shri Aslam Sher		Murthy, Shri M. V. Chandrashekara	
	Khan, Shri Ayub		Murugesan, Dr. N.	
	Khursheed, Shri Salman		Muttemwar, Shri Vilas	
	Konathala, Shri Rama Krishna		Naik, Shri A. Venkatesh	
	Krishan Kumar, Shri S.		Naikar, Shri D.K.	
	Krishnaswamy, Shri M.		Nandi, Shri Yellaiah	
	Kudumula, Kumari Padamasree		Narayanan, Shri K.R.	
	Kuli, Shri Balin		Narayanan, Shri P.G.	
	Kumaramangalam, Shri Rangarajan		Nayak, Shri Subash Chandra	
	Kuppuswamy, Shri C. K.		Netam, Shri Arvind	
	Kurien, Prof. P. J.		Nyamagouda, Shri S.B.	
	Lakshmanan, Prof. Savithri		Odeyar, Shri Channaiah	
	Malik, Shri Dharampal Singh		Pal, Dr. Debi Prosad	
	Mallikarjun, Shri		Palacholla, Shri V.R. Naidu	
	Mallu, Dr. R.		Pandian, Shri D.	
	Mane, Shri Rajaram Shankarar.		Panigrahi, Shri Sriballav	

Panja, Shri Ajit

Rajeshwaran, Dr. V.

Patel, Shri Harifal Nanji

Rajeswari, Shrimati Basava

Patel, Shri Praful

Raju, Shri Bh. Vijayakumar

Patel, Shri Shraavan Kumar

Raju, Shri S. Vijaya Rama

Patel, Shri Uttambhai Harjibhai

Rajulu, Dr. R.K.G.

Patil, Shri Prakash V.

Ram Babu, Shri A.G.S.

Patil, Shrimati Pratibha Devisingh

Ram Singh, Rao

Patil, Kumari Surya Kanta

Ramamurthy, Shri K.

Patil, Shri Uttamrao Deorao

Ramasamy, R. Naidu

Patil, Shri Vijay Naval

Ramchandran, Shri Mullappally

Patra, Dr. Kartikeswar

Rao, Shri J. Chokka

Pattanayak, Shri Sarat Chandra

Rao, Shri P.V. Narasimha

Pawar, Shri Sharad

Rao, Shri V. Krishna

Pawar, Dr. Vasant Niwritti

Rao, Ram Singh Cel.

Peruman, Dr. P. Vallal

Rath, Shri Ram Chandra

Pilot, Shri Rajesh

Rawat, Shri Prabhu Lal

Potdukhe, Shri Shantaram

Reddy, Shri A. Venkata

Prabhu, Shri, R.

Reddy, Shri K. Vijaya Bhaskara

Prabhu, Zantye, Shri Harish Narayan

Reddy, Shri M. Baga

Pradhani, Shri K.

Reddy, Shri M. G.

Rahi, Shri Ram Lal

Reddy, Shri R. Surender

Rai, Shri Kalp Nath

Sahi, Shrimati Krishna

Rajaravivarma, Shri B.

Sai, Shri A. Prathap

Rajendra Kumar, Shri S.S.R.

Sait, Shri Ebrahim Sulaiman

Saijan Kumar, Shri	Sukh Ram, Shri
Sangma, Shri Purno A.	Sultanpuri, Shri Krishan Dutt
Sanipalli, Shri Gangadhara	Sundararaj, Shri N.
Sayeed, Shri P.M.	Suresh, Shri Kodikkunil
Scindia, Shri Madhavrao	Swamy, Shri G. Venkat
Seija, Kumari	Tara Singh, Shri
Shankaranand, Shri B.	Thakur, Shri Mahendra Kumar Singh
Sharma, Shri Chiraji Lal	Thangkabal, Shri K.V.
Sharma, Capt. Satish Kumar	Tharadevi Siddartha, Shrimati D.K.
Shingda, Shri D.B.	Thomas, Prof. K.V.
Shukla, Shri Vidyacharan	Thomas, Shri P.C.
Sindal, Shri S. B.	Thorat, Shri Sandipan Bhagwan
Silvera, Dr. C.	Thugon, Shri P.K.
Singh, Shri Arjun	Tindivanam, Shri K. Ramamurthee
Singh, Shri Dalbir	Tope, Shri Ankushrao Raosaheb
Singh, Shri Manphool	Tytler, Shri Jagdish
Singh, Shri Motilal	Umbrey, Shri Laeta
Singh, Kumari Pushpa Devi	Upadhyay, Shri Swarup
Singh Deo, Shri K.P.	Vandayar, Shri K. Thulasiah
Singia, Shri Sant Ram	Verma, Shri Bhawani Lal
Sodi, Shri Manku Ram	Verma, Kumari Vimla
Solanki, Shri Surajbhanu	Vijayaraghavan, Shri V.S.
Sreenivaasan, Shri C.	Vyas, Dr. Girija
Sridharan, Dr. Rajagopalan	Wasnik, Shri Mukul Balkrishna

Williams, Shri R.G.

Yashpal, Shri

MR. SPEAKER: Subject to correction,
the result of the division is : *

Ayes: 180

Noes: 236

The motion was negatived.

[Translation]

SHRI RAM VILAS PASWAN (Rosera):
Mr. Speaker, Sir, there are three abstaten-
ions but the machine has not recorded even
one.

(Interruptions)

[English]

MR. SPEAKER: For absention you
have to press the button.

SHRI RAM VILAS PASWAN: Red is for
no, green is for yes and the other button is
for absention.

SHRI SOMNATH CHATTERJEE: Yes,

he is right. Absention is not being shown
on the Board although there are three ab-
sentations in the Prime Minister/s side.

MR. SPEAKER: I shall now put cut
motion Nos. 680, 686, 687 moved by Shri M.
Ramanna Rai to the vote to the House.

*Cut motion Nos. 680, 686 and 687 were
put and negatived.*

MR. SPEAKER: I shall now put cut
motion No. 229 moved by Shri Ram Naik
to the vote of the House.

*The cut motion No. 229 was put and
negatived.*

MR. SPEAKER: Now I shall put cut
motion number 268 and 272 moved by
Shri Ratilal Kalidas Verma to the vote of
the House.

*Cut motion Nos. 268 and 272 were put
and negatived.*

MR. SPEAKER: Now I shall put the Cut
Motion Number 287 moved by Prof. Susanta
Chakraborty to the vote of the House.

I think, the lobbies are cleared.

* The following Members also recorded their votes.

Ayes:

Saravashri Chitta Basu, Nani Bhattacharya, Sukhendu Khan, Ghulam Moham-
mad Khan, Lal Babu Rai, Hari Kewal Prasad, Chetan P.S. Chauhan, Manjay Lal,
Brishin Patel, N.K. Baliyan, Raj Narain, Ashraf Fatmi, Virendra Singh, Dileepbhai
Sanghani, V.N. Sharma, Pankaj Chowdhary and Shri Haribhai Patel.

Noes:

S/Shri B.K. Gudadini, G. Madegowda, Shrimati Bibhu Kumari Devi, Dr. (Shrimati)
Padma, Dr. (Shrimati) K.S. Soundaram Shri Vidura V. Nowale, K.V.R. Chowdary,
Shri S. Thota Subbarao, Shri Bhupinder Singh Hooda and Shri Bir Singh Mahato.

The question is:

"That the demand under the head Assets-Acquisition Construction and Replacement be reduced by Rs. 100."

[Need to reduce the hike in IInd Class passenger fares and seasonal tickets.] (287)

The Lok Sabha divided

15.57 hrs

Division No. 10

AYES

Advani, Shri Lal K.

Anjalose, Shri Thayil John

Azam, Dr. Faiyazul

Baitha, Shri Mahendra

Bala, Dr. Asim

Barman, Shri Uddhab

Basu, Shri Anil

Basu, Shri Chitta

Berwa, Shri Ram Narain

Bhattacharya, Shrimati Malini

Bhattacharya, Shri Nani

Chakraborty, Prof. Susanta

Chatterjee, Shri Nimal Kant

Chatterjee, Shri Somnath

Chaudhary, Shri Rudarsen

Chauhan, Shri Chetan P.S.

Chauhan, Shri Shivraj Singh

Chavda, Shri Harisingh

Chhotey Lal, Shri

Chikhliā, Shrimati Bhavna

Choudhury, Shri Saifuddin,

Chowdhary, Shri Pankaj

Das, Shri Dwaraka Nath

Das, Shri Jitendra Nath

Das, Shri Ram Sunder

Datta, Shri Amal

Deshmukh, Shri Chandubhai

Dhumal, Prof. Prem

Dome, Dr. Ram Chandra

Fernandes, Shri George

Fundkar, Shri Panduran Pudlik

Gangwat, Dr. P.R.

Gangwar, Shri Santosh Kumar

Gautam, Shrimati Sheela

Ghafoor, Shri Abdul

Ghiangare, Shri Ramchandra Marotrao

Giri, Shri Sudhir

Gopalan, Shrimati Suseela

Hossain, Shri Syed Masudai

Jai Prakash, Shri

Malik, Shri Purna Chandra

Jaswant Singh, Shri

Mallikarjunaiah, Shri S.

Jatiya, Shri Satynarayan

Manda, Shri Brahmanand

Jena, Shri Srikanta

Mandal, Shri Sanat Kumar

Jeswani, Dr. K.D.

Manjay Lal, Shri

Jha, Shri Bhogendra

Maurya, Shri Anand Ratna

Joshi, Shri Anna

Mehta, Shri Bhubaneshwar Prasad

Kalka Das, Shri

Mishra, Shri Ram Nagina

Kapse, Shri Ram

Misra, Shri Satyagopal

Katheria, Shri Prabhu Dayal

Mollah, Shri Hannan

Katiyar, Shri Vinay

Mukherjee, Shrimati Geeta

Kesri Lal, Shri

Mukherjee, Shri Subrata

Khan, Shri Sukhendu

Mukhopadyay, Shri Ajoy

Khanoria, Major D.D.

Munda, Shri Kriya

Khurana, Shri Madan Lal

Murmu, Shri Rup Chand

Koli, Shri Ganga Ram

Naik, Shri Ram

Kori, Shri Gaya Prasad

Pal, Shri Rupechand

Krishnendra Kaur (Deepa), Shrimati

Pandey, Dr. Laxminarayan

Kumar, Shri Nitish

Paswan, Shri Chhedi

Kunjee Lal, Shri

Paswan, Shri Ram Vilas

Laljan Basha, Shri S.M.

Paswan, Shri Sukdeo

Mahajan, Shrimati Sumitra

Patel, Dr. Amrit Lal Kalidas

Mahato, Shri Bir Singh

Patel, Shri Brishin

Mahendra Kumari, Shrimati

Patel, Shri Chandresh

873 <i>Rly. Budget, 1992-93- PHALGUNA</i> 27, 1913 (SAKA) <i>Dem. for Grants (Rlys.), 1992-93; and Suppl. Demands for Grants (Rlys.) 1991-92</i> <i>Gen. Discussion; Res. re. Recommendations of Rly. conv. Comm.;</i>	874
Patel, Shri Haribhai	Ray, Dr. Sudhir
Patel, Shri Ram Pujan	Raychaudhuri, Shri Sudarsan
Patel, Shri Somabhai	Reddy, Shri B.N.
Pathak, Shri Harin	Roshan Lal, Shri
Patidar, Shri Rameshwar	Roy, Shri Haradhan
Patnaik, Shri Sivaji	Roypradhan, Shri Amar
Prakash, Shri Shashi	Saikia, Shri Muhi Ram
Pramanik, Shri Radhika Ranjan	Sakshiji, Dr.
Prasad, Shri Hari Kewal	Saleem, Shri Mohammad Yunus
Premi, Shri Mangal Ram	Sanghani, Shri Dileep Bhai
Purkayastha, Shri Kabindra	Sarswati, Shri Yoganand
Rai, Shri Lall Babu	Scindia, Shrimati Vijayaraje
Raj Narain, Shri	Shah, Shri Manabendra
Raje, Shrimati Vasundhara	Shakya, Dr. Manabendra
Rajesh Kumar, Shri	Shakya, Dr. Mahadeepak Singh
Ram, Shri Prem Chand	Sharma, Shri Rajendra Kumar
Ram Awadh, Shri	Shastri, Acharya Vishwanth Das
Ram Badan, Shri	Shastri, Shri Rajnath Sonkar
Rana, Shri Kashiram	Shastri, Shri Vashwanath
Rao, Shri D. Venkateswara	Singh, Shri Abhay Pratap
Rawal, Dr. Lal Bahadur	Singh, Dr. Chatrapal
Rawat, Shri Bhagwan Shankar	Singh, Shri Hari Kishore
Rawat, Prof. Rasa Singh	Singh, Shri Mohan
Ray, Shri Rabi	Singh, Shri Pratap

Singh, Shri Rajveer	Verma, Prof. Rita
Singh, Shri Ram	Verma, Shri Shiv Sharan
Singh, Shri Ram Prasad	Verma, Shri Upendar Nath
Singh, Shri Ramashray Prasad	Yadav, Shri Chandra Jeet
Singh, Shri Surya Narayan	Yadav, Shri Chun Chun Prasad
Singh, Shri Vishwanath Pratap	Yadav, Shri Devendra Prasad
Sur, Shri Monoranjan	Yadav, Shri Ram Lakhan Singh
Swami, Shri Chinmayanand	Yadav, Shri Ram Saran
Syed Shahabuddin, Shri	Yadav, Dr. S.P
Tej Narayan Singh, Shri	Yadav, Shri Sharad
Thakore, Shri Gabhaji Mangaji	Yadav, Shri Vijoy Kumar
Tirkey, Shri Pius	Zainal Abedin, Shri
Tomar, Dr. Ramesh Chand	* NOES
Topdar, Shri Tarit Baran	Adaikalaraj, Shri L.
Tripathi, Shri Prakash Narain	Ahamed, Shri E.
Traipathy, Shri Braja Kishore	Ahirwar, Shri Anand
Trivedi, Shri Arvid	Ahemed, Shri Kamaluddin
Unnikrishnan, Shri K.P.	Airyar, Shri Mani Shankar
Vaghela, Shri Shankersinh	Anbarasu Era, Shri
Vajpayee, Atal Bihari	Anthony, Shri Frank
Varma, Shri Ratilal	Antulay, Shri A.R.
Vekaria, Shri Shivalal Nagjiibhai	Arunachalam, Shri M.

*Besides, the following Members also voted for Noes:

Shri Shivendra Bahadur Singh, Kumari Frida Topno, Smt. Kesarbai Kajiisagar and Shri Kansai Ram.

877 <i>Rly. Budget, 1992-93- Gen. Discussion; Res. re. Recommendations of Rly. conv. Comm.;</i>	PHALGUNA 27, 1913 (SAKA) <i>Dem. for Grants (Rlys.), 1992-93; and Suppl. Demands for Grants (Rlys.) 1991-92</i>	878
Asokaraj, Shri A.	Chavan, Shri Prithviraj D.	
Athithan, Shri R. Dhanuskodi	Chavda, Shri Ishwarbhai Khodabhai	
Banerjee, Kumari Mamata	Chennithala, Shri Ramesh	
Bensal, Shri Pawan Kumar	Chidambaram, Shri P.	
Bhadana, Shri Avtar Singh	Chinta Mohan, Dr.	
Bhagat, Shri Vishweshwar	Chowdhary, Shrimati Santosh	
Bhagey Gobardhan, Shri	Chowdhari, Shri A.B.A. Ghani Khan	
Bhakata, Shri Manoranjan	Dadahoor, Shri Garcharan Singh	
Bhatia, Shri Reghunandan Lal	Damor, Shri Somjibhai	
Bhoi, Dr. Krupasingh	Deka, Shri Probin	
Bhonsle, Shri Prataprao B.	Delkar, Shri Mohan S.	
Bhonsle, Shri Tejsinghrao	Dennis, Shri N.	
Bhuria, Shri Dileep Singh	Deora, Shri Murl	
Birbal, Shri	Deshmukh, Shri Anantrao	
Buta Singh, Shri	Deshmukh, Shri Ashok Annandao	
Chako, Shri P.C.	Dev, Shri Sontosh Mohan	
Chaliha, Shri Kirip	Devarajan, Shri B.	
Chandrakar, Shri Chandulal	Devi, Shrimati Bibhu Kumari	
Chandrasekhar, Shrimati Margatham	Dighe, Shri Sharad	
Charles, Shri A.	Digvijaya Singh, Shri	
Chaudhary, Kamal	Dutt, Shri Sunil	
Chaudhary, Shri Ram Prakash	Farook, Shri M.O.H.	
Chaudhri, Shri Narain Singh	Fernandes, Shri Oscar	
Chauré, Shri Babu Hari	Gaikwad, Shri Udaysingrao	

879 <i>Rly. Budget, 1992-93- Gen. Discussion; Res. re. Reco- mmendations of Rly. conv. Comm.;</i>	MARCH 17, 1992	<i>Dem. for Grants (Rlys.), 1992-93; and Suppl. Demands for Grants (Rlys.) 1991-92</i>	880
Gajapathi, Shri Gopi Nath		Kairon, Shri Surinder Singh	
Gamit, Shri Chhitubhai		Kaliaperumal, Shri P.P.	
Gavit, Shri Manikrao Hodlya		Kamal Nath, Shri	
Gehlot, Shri Ashok		Kamat, Shri Gurudas	
Ghatowar, Shri Paban Singh		Kamable, Shri Arvind Tulshiram	
Giriappa, Shri C.P. Mudala		Kamson, Prof. M.	
Gogoi, Shri Tarun		Kanithi, Dr. Viswantham	
Gamongo, Shri Giridhar		Karreddula, Shrimati Kamala Kumari	
Gudadinni, Shri B.K.		Kasu, Shri Venkata Krishna Reddy	
Gundewar, Shri Vilarao Nagnathrao		Kaul, Shrimati Sheila	
Handique, Shri Bijoy Krishn		Kaur, Shrimati Sukhbuns	
Harchand Singh, Shri		Khan, Shri Aslam Sher	
Inderjit, Shri		Khan, Shri Ayub	
Islam, Shri Nurul		Khan, Shri Ghulam Mohammad	
Jaffer Sharief, Shri C.K.		Khursheed, Shri Salaman	
Jakhar, Shri Balram		Konathala, Shri Rama Krishna	
Janarthanan, Shri M.R. Kadambur		Krishan Kumar, Shri S.	
Jangde, Shri Khelan Ram		Krishnaswamy, Shri M.	
Jatav, Shri Bare Lal		Kudumula, Kumari Padamasree	
Jawali, Dr. B.G.		Kuli, Shri Balin	
Jayamohan, Shri A.		Kumaramangalam, Shri Rangarajan	
Jeevarathinam, Shri R.		Kuppuswamy, Shri C.K.	
Jhikram, Shri Mohanlal		Kurien, Prof. P.J.	
Kahandole, Shri Z.M.		Lakshmanan, Prof. Savithri	

881	<i>Rly. Budget, 1992-93- Gen. Discussion; Res. re. Recommendations of Rly. conv. Comm.;</i>	PHALGUNA 27, 1913 (SAKA)	<i>Dem. for Grants (Rlys.), 1992-93; and Suppl. Demands for Grants (Rlys.) 1991-92</i>	882
	Made Gowda, Shri G.		Nyamagouda, Shri S.B.	
	Malik, Shri Dharampal Singh		Odeyar, Shri Channaiah	
	Mallisarjun, Shri		Padma, Dr. (Shrimati)	
	Mallu, Dr. R.		Pal, Dr. Debi Prosad	
	Mane, Shri Rajaram Shankarrao		Palacholla, Shri V.R. Naidu	
	Marbaniang, Shri Peter G.		Pandian, Shri D.	
	Mathew, Shri Pala K.M.		Panigrahi, Shri Sriballav	
	Mathur, Shri Shiv, Charan		Panja, Shri Ajit	
	Meena, Shri Bhru Lal		Patel, Shri Harilal Nanji	
	Meghe, Shri Datta		Patel, Shri Shravan Kumar	
	Mirdha, Shri Nathu Ram		Patel, Shri Uttmbhai Harjibhai	
	Muniyappa, Shri K.H.		Patil, Shri Prakash V.	
	Muralee Dharan, Shri K.		Patil, Shrimati Pratibha Devisingh	
	Shri M.V. Chandrashekara		Patil, Kumari Surya Kanta	
	Murugesan, Dr. N.		Patil, Shri Uttamrao Deorao	
	Muttemwar, Shri Vilas		Patil, Shri Vijay Naval	
	Naik Shri A. Venkatesh		Patra, Dr. Kartikeswar	
	Naikar, Shri D.K.		Pattanayak, Shri Sarat Chandra	
	Nandi, Shri Yellaiah		Pawar, Shri Sarad	
	Narayanan, Shri K.R.		Pawar, Dr. Vasant Niwruiti	
	Narayanan, Shri P.G.		Pawar, Dr. P. Vallai	
	Nawale, Shri Vidura Vithoba		Pilot, Shri Rajesh	
	Nayak, Shri Subash Chandra		Prabhu, Shri R.	
	Netam, Shri Arvind		Prabhu, Zantye, Shri Harish Narayan	

Pradhani, Shri K.

Sait, Shri A. Prathap

Rahi, Shri Ram Lal

Sait, Shri Ebrahim Sulaiman

Rai, Shri Kalp Nath

Sajjan Kumar, Shri

Rajaravivarma, Shri B.

Sangma, Shri Purno A.

Rajendra Kumar, Shri S.S.R.

Sanipalli, Shri Gangadhara

Rajeshwaran, Dr. V.

Syed, Shri P.M.

Rajeswari, Shrimati Basava

Scindia, Shri Madhavrao

Raju, Shri Bh. Vijayakumar

Selja, Kumari

Raju, Shri S. Vijaya Rama

Shankaranand, Shri B.

Rajulu, Dr. P.K.G.

Sharma, Shri Chairanji Lal

Ram Singh, Rao

Sharma, Capt. Satish Kumar

Ramamurthy, Shri K.

Shingda, Shri D.B.

Ramasamy, Shri R. Naidu

Shukla, Shri Vidyacharan

Ramchandran, Shri Mullappally

Sindal, Shri S.B.

Rao, Shri. J. Chokka

Silvera, Dr. C.

Rao, Shri P.V. Narasimha

Singh, Shri Arjun

Rao, Shri V. Krishna

Singh, Shri Dalbir

Rath, Shri Rama Chandra

Singh, Shri Manphool

Rawat, Shri Prabhu Lal

Singh, Shri Motilal

Reddy, Shri A. Venkata

Singh, Kumari Pushpa Devi

Reddy, Shri M. Baga

Singh Deo, Shri K.P.

Reddy, Shri M. G.

Singla, Shri Sant Ram

Reddy, Shri R. Surender

Sodi, Shri Manku Ram

Sahi, Shrimati Krishna

Solanki, Shri Surajbhanu

Soundaram, Dr. (Shrimati) K.S.	Thungon, Shri P.K.
Sreenivaasan, Shri C.	Tindivanam, Shri K. Ramamurthee
Sridharan, Dr. Rajagopalan	Tope, Shri Ankushrao Raosaheb
Sukh Ram, Shri.	Tytler, Shri Jagdish
Sultanpuri, Shri Krishan Dutt	Umbrey, Shri Laeta
Sundararaj, Shri, N.	Upadhyay, Shri Swarup
Suresh, Shri Kodikkunil	Vandayar, Shri K. Thulasiah
Swamy, Shri G. Venkat	Verma, Shri Bhawani Lal
Tara Singh, Shri	Verma, Kumari Vimla
Thakur, Shri Mahendra Kumar Singh	Vijayaraghavan, Shri V.S.
Thangkabal, Shri K.V.	Vyas, Dr. Girija
Tharadevi Siddartha, Shrimati D.K.	Wasnik, Shri Mukul Baldrishna
Thomas, Prof. K.V.	Williams, Shri R.G.
Thoman, Shri P.C.	

MR. SPEAKER: Subject to correction*,
the result of the division is as follows: *

* The following Members also recorded their votes.

AYES:

Saravashri Sobhanadreeswara Rao Vadde, M. Ramanna Rai, Basu Deb Acharia, Ghulam Mohammad Khan, J.V. Singh Dron, N.K. Baliyan, Shrimati Saroj Dubey, Sarvashri Ram Nihor Rai, Shiv Sharan Singh, Surendra Pal Pathak, Mumtaj Ansari, Ashraf Fatmi, Virendra Singh, Janardan Prasad Misra, Devi Bux Singh, Rejendra Agnihotri, Dileepbhai Sanghani, V.N. Sharma, Bhuwan Chandra Khanduri, Dau Dayal Joshi, Girdhari Lal Bhargava, Prof K. Venkatagiri Gowda, Dr. Gunvant Rambhau Sarode, Shri Shyam Bihari Misra, Shri Astabhuj Prasad Shukla, Shri Jeewan Sharma, Shri Singh Gahil and Shri Mahesh Kanodia.

NOES:

Saravashri Shantaram Potdukhe, A.G.S. Ram Babu, K. Vijay Bhaskara Reddy, M. Praful Patel, Kewal Singh, B. Akber Pasha, Yash Pal, Shankarrao D. Kale, Gurcharan Singh Galib, Jagmeet Singh Brar, K.V.R. Chowdary, S. Thota Subbarao and Shri Bhupinder Singh Hooda.

Ayes : 169

Baitha, Shri Mahendra

Noes : 233

Bala, Dr. Asim

The motion was negatived

Barman, Shri Uddhab

MR. SPEAKER: Now I shall put Cut motion Number 512 moved by Shri Rupchand Pal to the vote of the House.

Basu, Shri Anil

Basu, Shri Chitta

Cut Motion Nos. 512 was put and negatived.

Bhargava, Shri Girdhari Lal

Bhattacharaya, Shrimati Malini

MR. SPEAKER: Now I shall put the Cut Motion Number 294 moved by Shri Anil Basu to the vote of the House.

Bhattacharya, Shri Nani

I think the lobbies are cleared.

Chakraborty, Prof. Susanta

16.00 hrs.

Chatterjee, Shri Nirmal Kanti

MR. SPEAKER: The question is:

Chatterjee, Shri Somnath

*"That the Demand under the Head
Railway Board (Pages 1-4) Be reduced to
Rs. 1.*

Chaudhary, Shri Rudarsen

Proposal to increase freight rates for Ail commodities by 7.5. per cent." (294)

Chauhan, Shri Chetan P.S.

The Lok Sabha divided:

Chauhan, Shri Shivraj Singh

16.00 hrs.

Chavda, Shri Harisingh

Division No. 11

Chhotey Lal, Shri

AYES

Chikhliia, Shrimati Bhavna

Acharia, Shri Basudeb

Choudhury, Shri Saifuddin,

Advani, Shri Lal K.

Chowdhary, Shri Pankaj

Anjalose, Shri Thayil John

Das, Shri Dwaraka Nath

Ansari, Shri Mumtaz

Das, Shri Jitendra Nath

Das, Shri Ram Sunder

Datta, Shri Amal

Deshmukh, Shri Chandubhai

889	<i>Rly. Budget, 1992-93- Gen. Discussion; Res. re. Recommendations of Rly. conv. Comm.;</i>	PHALGUNA 27, 1913 (SAKA)	<i>Dem. for Grants (Rlys.) 1992-93; and Suppl. Demands for Grants (Rlys.) 1991-92</i>	890
	Dhumal, Prof. Prem		Kalka Das, Shri	
	Dikshit, Shri Shreesh Chandra		Kanodia, Shri Mahesh	
	Dome, Dr. Ram Chandra		Kaspse, Shri Ram	
	Drona, Shri Jagat Vir Singh		Katheria, Shri Prabhu Dyal	
	Dubey, Shrimati Saroj		Katiyar, Shri Vinay	
	Fatmi, Shri Mohammad Ali Ashraf		Kesri Lal, Shri	
	Fernandes, Shri George		Khan Shri Ghulam Mohammad	
	Fundkar, Shri Pandurang Pudlik		Khan, Shri Sukhendu	
	Gangwar, Dr. P.R.		Khanduri, Maj. Gen. (Retd.) Bhuwan Chandra	
	Gngwar, Shri Santosh Kumar		Khanbria, Major D.D.	
	Gautam, Shrimati Sheela		Khurana, Shri Madan Lal	
	Ghafoor, Shri Abdul		Koli, Shri Ganga Ram	
	Giri, Shri Sudhir		Kori, Shri Gaya Prasad	
	Gohil, Dr. Mahavirsinh Harisinhji		Krishnendra Kaur (Deepa), Shrimati	
	Gopalan, Shrimati Suseela		Kumar, Shri Nitish	
	Gowda, Prof. K.V. Venkatagiri		Kunjee Lal, Shri	
	Hossain, Shri Syed Masudal		Laljan Basha, Shri S.M.	
	Jaswant Singh, Shri		Mahajan, Shrimati Sumitra	
	Jatiya, Shri Satynarayan		Mahato, Shri Bir Singh	
	Jena, Shri Srikanta		Mahendra Kumari, Shrimati	
	Jeswani, Dr. K.D.		Malik, Shri Purna Chandra	
	Jha, Shri Bhogendra		Mallikarjunaiah, Shri S.	
	Joshi, Shri Anna		Mandal, Shri Brahmanand	
	Joshi, Shri Dau Dayal		Mandal, Shri Sanat Kumar	

891	<i>Fly. Budget, 1992-93- Gen. Discussion; Res. re. Reco- mmendations of Fly. conv. Comm.;</i>	MARCH 17, 1992	<i>Dem. for Grants (Flys.), 1992-93; and Suppl. Demands for Grants (Flys.) 1991-92</i>	89.
	Manjay Lal, Shri		Pathak, Shri Surendra Pal	
	Maurya, Shri Anand Ratna		Patidar, Shri Rameshwar	
	Mehta, Shri Bhubaneshwar Prasad		Patnaik, Shri Sivaji	
	Mishra, Shri Ram Nagina		Pramanik, Shri Radhika Ranjan	
	Misra, Shri Satyagopal		Prasad, Shri Hari Kewal	
	Mollah, Shri Hannan		Premi, Shri Mangal Ram	
	Mukherjee, Shrimati Geeta		Purkayastha, Shri Kabindra	
	Mukherjee, Shri Subrata		Rai, Shri Lall Babu	
	Mukhopadhyay, Shri Ajoy		Rai, Shri M. Ramanna	
	Munda, Shri Kariya		Raje, Shrimati Vasundhara	
	Murmu, Shri Rup Chand		Rajesh Kumar, Shri	
	Naik, Shri Ram		Raj Narayan, Shri	
	Pal, Shri Rupechand		Ram, Shri Prem Chand	
	Pandey, Dr. Laxminarayan		Ram Awadh Shri	
	Paswan, Shri Chhedi		Rana, Shri Kashiram	
	Paswan, Shri Ram Vilas		Rao, Shri D. Venkateswara	
	Paswan, Shri Sukdeo		Rawal, Dr. Lal Bahadur	
	Patel, Dr. Amrit Lal Kalidas		Rawat, Shri Bhagwan Shankar	
	Patel, Shri Brishin		Rawat, Prof. Rasa Singh	
	Patel, Shri Chandresh		Ray, Shri Rabi	
	Patel, Shri Haribhai		Ray, Dr. Sudhir	
	Patel, Shri Ram Pujan		Raychaudhuri, Shri Sudarsan	
	Patel, Shri Somabhai		Reddy, Shri B.N.	
	Pathak, Shri Harin		Roshan Lal, Shri	

893	<i>Fly. Budget, 1992-93- Gen. Discussion; Res. re. Reco- mmendations of Fly. conv. Comm.;</i>	PHALGUNA 27, 1913 (SAKA)	<i>Dem. for Grants (Flys.), 1992-93; and Suppl. Demands for Grants (Flys.) 1991-92</i>	894
Roy, Shri Haradhan			Singh, Shri Surya Narayan	
Roypradhan, Shri Amar			Singh, Shri Vishwanath Pratap	
Saikia, Shri Muhi Ram			Sinha, Shri Shiva Sharan	
Sakshiji, Dr.			Sur, Shri Monoranjan	
Saleem, Shri Mohanmmad Yunus			Swami, Shri Chinmayanand	
Sanghani, Shri Dileep Bhai			Syed Shahabuddin, Shri	
Sarode, Dr. Ganvant Rambhau			Tej Narayan Singh, Shri	
Scindia, Shrimati Vijayaraje			Thakore, Shri Gabhaji Mangaji	
Shah, Shri Manabendra			Tirkey, Shri Pius	
Shakya, Dr. Mahadeepak Singh			Topdar, Shri Tarit Baran	
Sharma, Shri Jeewan			Tripathi, Shri Prakash Narain	
Sharma, Shri Rajendra Kumar			Traipathy, Shri Braja Kishore	
Shastri, Acharya Vishwanth Das			Trivedi, Shri Arvid	
Shastri, Shri Rajnath Sonkar			Unnikrishnan, Shri K.P.	
Shastri, Shri Vashwanath			Vadde, Shri Sobhanadreeswara Rao	
Shukla, Shri Astbhuja Prasad			Vajpayee, Atal Bihari	
Singh, Shri Abhay Pratap			Varma, Shri Shri Ratilal	
Singh, Dr. Chattrapal			Vekaria, Shri Shivalal Nagjibhai	
Singh, Shri Hari Kishore			Verma, Shri Shiv Sharan	
Singh, Shri Mohan			Verma, Shri Upendar Nath	
Singh, Shri Pratap			Yadav, Shri Chandra Jeet	
Singh, Shri Ram			Yadav, Shri Chun Chun Prasad	
Singh, Shri Ram Prasad			Yadav, Shri Devendra Prasad	
Singh, Shri Ramashray Prasad			Yadav, Shri Ram Lakhan Singh	

Yadav, Shri Ram Saran

Bhatia, Shri Reghunandan Lal

Yadav, D. S.P

Bhoi, Dr. Krupasindhu

Yadav, Shri Sharad

Bhonsle, Shri Prataprao B.

Yadav, Shri Vijoy Kumar

Bhonsle, Shri Tejsinghrao

Zainal Abedin, Shri

Bhuria, Shri Dildeep Singh

NOES

Adaikalaraj, Shri L.

Birbal, Shri

Ahamed, Shri E.

Buta Singh, Shri

Ahirwar, Shri Anand

Chako, Shri P.C.

Ahmed, Shri Kamaluddin

Chaliha, Shri Kirip

Aiyar, Shri Mani Shankar

Chandrakar, Shri Chandulal

Akber Pasha, Shri B.

Chandrasekhar, Shrimati Margatham

Anbarasu Era, Shri

Charles, Shri A.

Anthony, Shri Frank

Chaudary, Kamal

Autulay, Shri A.R.

Chaudhary, Shri Ram Prakash

Arunachalam, Shri M.

Chaudhri, Shri Narain Singh

Asokaraj, Shri A.

Chaure, Shri Bapu Hari

Athithan, Shri R. Dhanuskodi

Chavan, Shri Prithviraj D.

Banerjee, Kumari Mamata

Chavda, Shri Ishwarbhai Khodabhai

Bensal, Shri Pawan Kumar

Chennithala, Shri Ramesh

Bhadana, Shri Avtar Singh

Chidambaram, Shri P.

Bhagat, Shri Vishweshwar

Chinta Mohan, Dr.

Bhagey Gobardhan, Shri

Chowdary, Dr. K.V.R.

Bhakta, Shri Manoranjan

Chowdhary, Shrimati Santosh

Chowdhary, Shri A.B.A. Ghani Khan

Dadahoor, Shri Gurcharan Singh	Gogoi, Shri Tarun
Damor, Shri Somjibhai	Gamongo, Shri Giridhar
Deka, Shri Probin	Gudadinni, Shri B.K.
Delkar, Shri Mohan S.	Gundewar, Shri Vilasrao Nagnathrao
Dennis, Shri N.	Handique, Shri Bijoy Krishna
Deora, Shri Murli	Harchand Singh, Shri
Deshmukh, Shri Anantrao	Hooda, Shri Bhupinder Singh
Deshmukh, Shri Ashok Annandrao	Inder Jit, Shri
Dev, Shri Sontosh Mohan	Islam, Shri Nurul
Devarajan, Shri B.	Jaffer Sharief, Shri C.K.
Devi, Shrimati Bibhu Kumari	Jagmeet Singh, Shri
Dighe, Shri Sharad	Jakhar, Shri Balram
Digvijaya Singh, Shri	Janarthanan, Shri M.R. Kadambur
Dutt, Shri Sunil	Jangde, Shri Kheian Ram
Farook, Shri M.O.H.	Jatav, Shri Bare Lal
Fernandes, Shri Oscar	Jawali, Dr. B.G.
Gaikwad, Shri Udaysingrao	Jayamohan, Shri A.
Gajapathi, Shri Gopi Nath	Jeevarathinam, Shri R.
Galib, Shri Gurcharan Singh	Kahandole, Shri Z.M.
Gamit, Shri Chhitubhai	Kairon, Shri Surinder Singh
Gavit, Shri Manikrao Hodlya	Kale, Shri Shankarrao D.
Gehlot, Shri Ashok	Kaliaperumal, Shri P.P.
Ghatowar, Shri Paban Singh	Kamal Nath, Shri
Giriappa, Shri C.P. Mudala	Kamat, Shri Gurudas

Kamble, Shri Arvind Tulshiram	Mane, Shri Rajaram Shankarrao
Kamson, Prof. M.	Marbaniang, Shri Peter G.
Kanithi, Dr. Viswantham	Mathew, Shri Pala K.M.
Karreddula, Shrimati Kamala Kumari	Mathur, Shri Shiv Charan
Kasu, Shri Venkata Krishna Reddy	Meena, Shri Bheru Lal
Kaul, Shrimati Sheila	Meghe, Shri Datta
Kaur, Shrimati Sukhbuns	Mirdha, Shri Nathu Ram
Kewal, Singh, Shri	Misra Shri Janardan
Khan, Shri Aslam Sher	Muniyappa, Shri K.H.
Khan, Shri Ayub	Muralee Dharan, Shri K.
Khursheed, Shri Salman	Murthy, Shri M.V. Chandrashekara
Konathala, Shri Rama Krishna	Murugesan, Dr. N.
Krishan Kumar, Shri S.	Muttemwar, Shri Vilas
Krishnaswamy, Shri M.	Naik Shri A. Venkatesh
Kshirsagar, Shrimati Kesharbai Sonaji	Naikar, Shri D.K.
Kudumula, Kumari Padamasree	Nandi, Shri Yellaiah
Kuli, Shri Balin	Narayanan, Shri K.R.
Kumaramangalam, Shri Rangarajan	Narayanan, Shri P.G.
Kuppuswamy, Shri C.K.	Nawale, Shri Vidura Vithoba
Lakshmanan, Prof. Savithri	Nayak, Shri Subash Chandra
Made Gowda, Shri G.	Netam, Shri Arvind
Malik, Shri Dharampal Singh	Nyamagouda, Shri S.B.
Mallikarjun, Shri	Odeyar, Shri Channaiah
Mallu, Dr. R.	Padma, Dr. (Shrimati)

901	<i>Rly. Budget, 1992-93- Gen. Discussion; Res. re. Recommendations of Rly. conv. Comm.;</i>	PHALGUNA 27, 1913 (SAKA)	<i>Dem. for Grants (Fllys.), 1992-93; and Suppl. Demands for Grants (Fllys.) 1991-92</i>	902
Pal, Dr. Debi Prosad			Rahi, Shri Ram Lal	
Palacholla, Shri V.R. Naidu			Rai, Shri Kalp Nath	
Pandian, Shri D.			Rajaravivarma, Shri B.	
Panigrahi, Shri Sriballav			Rajendra Kumar , Shri S.S.R.	
Panja, Shri Ajit			Rajeswaran, Dr. V.	
Patel, Shri Harilal Nanji			Rajeswari, Shrimati Basava	
Patel, Shri Praful			Raju, Shri Bh. Vijayakumar	
Patel, Shri Shravan Kumar			Raju, Shri S. Vijaya Rama	
Patel, Shri Uttambhai Harjibhai			Rajulu, Dr. R.K.G.	
Patil, Shri Prakash V.			Ram Babu Shri A.G.S.	
Patil, Shrimati Pratibha Devisingh			Ram Singh, Rao	
Patil, Kumari Surya Kanta			Ramamurthy, Shri K.	
Patil, Shri Uttamrao Deorao			Ramasamy, Shri R. Naidu	
Patil, Shri Vijay Naval			Ramchandran, Shri Mullappally	
Patra, Dr. Kartikeswar			Rao, Shri J. Chokka	
Pattanayak, Shri Sarat Chandra			Rao, Shri P.V. Narasimha	
Pawar, Shri Sharad			Rao, Shri V. Krishna	
Pawar, Shri Dr. Vasant Niwrutti			Rath, Shri Rama Chandra	
Pawar, Dr. P. Vallal			Rawat, Shri Prabhu Lal	
Pilot, Shri Rajesh			Reddy, Shri A. Venkata	
Potdukhe, Shri Shantaram			Reddy, Shri K. Vijaya Bhaskara	
Prabhu, Shri R.			Reddy, Shri M. Baga	
Prabhu Zantye, Shri Harish Narayan			Reddy, Shri M. G.	
Pradhani, Shri K.			Reddy, Shri R. Surender	

Sahi, Shrimati Krishna

Singla, Shri Sant Ram

Sait, Shri A. Prathap

Sodi, Shri Manku Ram

Sait, Shri Ebrahim Sulaiman

Solanki, Shri Surajbhanu

Sajjan Kumar, Shri

Soundaram, Dr. (Shrimati) K.S.

Sangma, Shri Purno A.

Sreenivaasan, Shri C.

Sanipalli, Shri Gangadhara

Sridharan, Dr. Rajagopalan

Syed, Shri P.M.

Subbarao, Shri Thota

Scindia, Shri Madhavrao

Sukh Ram, Shri

Selja, Kumari

Sultanpuri, Shri Krishan Dutt

Shankaranand, Shri B.

Sundararaj, Shri, N.

Sharma, Shri Chairanji Lal

Suresh, Shri Kodikkunil

Sharma, Capt. Satish Kumar

Swamy, Shri G. Venkat

Shingda, Shri D.B.

Tara Singh, Shri

Shivappa, Shri K.G.

Thakur, Shri Mahendra Kumar Singh

Shukla, Shri Vidyacharan

Thangkabal, Shri K.V.

Sindal, Shri S.B.

Tharadevi Siddartha, Shrimati D.K.

Silvera, Dr. C.

Thomas, Prof. K.V.

Singh, Shri Arjun

Thoman, Shri P.C.

Singh, Shri Dalbir

Thorat, Shri Sandipan Bhagwan

Singh, Shri Manphool

Thungon, Shri P.K.

Singh Shri Motilal

Tindivanam, Shri K. Ramamurthee

Singh, Kumari Pushpa Devi

Tope, Shri Ankushrao Raosaheb

Singh, Shri S.B.

Topno, Kumari Frida

Singh Deo, Shri K.P.

Tytlér, Shri Jagdish

905 *Rly. Budget, 1992-93- PHALGUNA 27, 1913 (SAKA) Dem. for Grants (Rlys.), 906*
Gen. Discussion; Res. re. Reco-
mmentations of Rly. conv. Comm.; *1992-93; and Suppl. Demands*
for Grants (Rlys.) 1991-92

Umbrey, Shri Laeta

Cut Motion Nos. 582 and 583 were put
and negatived.

Upadhyay, Shri Swarup

Verma, Shri Bhawani Lal

MR. SPEAKER: Now I put Cut
Motions Nos. 343, 344, 345, 366 and 367
moved by Shrimati Malini Bhattacharya to
the vote of the House.

Verma, Kumari Vimla

Vijayaraghavan, Shri V.S.

Cut Motion Nos. 343, 344, 345, 366 and
367 were put and negatived.

Vyas, Dr. Girija

Wasnik, Shri Mukul Baldrishna

MR. SPEAKER: Now I put Cut Motion
Nos. 347 and 348 moved by Shri Sivaji
Patnaik to the vote of the House.

Williams, Shri R.G.

Yaspal, Shri

Cut Motions Nos. 347 and 348 were put
and negatived.

MR. SPEAKER: Subject to Correc-
tion*, the result of the division is:

Ayes : 177

Noes : 243

The Motion was negatived

MR. SPEAKER: Now I put Cut Motion
Nos. 582 and 583 moved by Shri Basu Deb
Acharia to the vote of the House.

MR. SPEAKER: Now I put Cut Motion
Nos. 504 moved by Shri Haradhan Roy to
the vote of the House.

Cut Motion No. 504 were put and nega-
tived.

MR. SPEAKER: Now I put Cut Motion
Nos. 495, 566, 505, 506 and 507 moved by
Shri Mukhopadhyay to the vote of the House.

*The following Members also recorded their votes.

AYES:

Sarvashri R.M. Ghangare, Ram Badan, T.C. Khandelawal, B.L. Sharma 'Prem',
N.K. Baliyan, Ram Nihore Rai, Shashi Prakash, Dr. Ramesh Chand Tomar, Shri
Virendra Singh, Shri Janardan Prasad Misra, Shri Rampal Singh, Shri Devi Bux
Singh, Shri Shankersinh Vaghela, Shrimati Rita Verma, Shri Rajveer Singh, Shri
Rajendra Agnihotri, Shri V.N. Sharma, Shri Yogananda Sarswati, Shri Ram
Narain Berwa, Shri Shyam Bihari Misra.

NOES:

Prof. P.J. Kuriem, Shri Mohanlal Jhikram and Shri Thulasiah Vanduyar.

907 Rly. Budget, 1992-93- MARCH 17, 1992 Dem. for Grants (Rlys.), 908
Gen. Discussion; Res. re. Reco- 1992-93; and Suppl. Demands
mmendations of Rly. conv. Comm.; for Grants (Rlys.) 1991-92
Cut Motion Nos. 495, 566, 505, 506 and Motion Number 828 moved by Shri Uddhab
507 were put and negatived. Barman to the vote of the House.

MR. SPEAKER: Now I put Cut Motion No. 1232 moved by Shri Syed Masudal Hossain to the vote of the House.

Cut Motion No. 1232 was put and negatived.

MR. SPEAKER: Now I put Cut Motion Nos. 628 and 632 moved by Shri Srikanta Jena to the vote of the House.

Cut Motion Nos. 628 and 632 were put and negatived.

MR. SPEAKER: Now I put Cut Motions Nos. 993 and 999 moved by Shri Gardhari Lal Bhargava to the vote of the House.

Cut Motion Nos. 993 and 999 were put and negatived.

MR. SPEAKER: Now I shall put Cut Motion Number 730 moved by Prof. Prem Dhupal to the vote of the House.

Cut Motion No. 730 was put and negatived.

MR. SPEAKER: Now I shall put Cut Motion Number 725 moved by Dr. Ramesh Chander Tomar to the vote of the House.

Cut Motion No. 725 was put and negatived.

MR. SPEAKER: Now I shall put Cut Motion Number 737, 747 moved by Dr. Asim Bala to the vote of the House.

Cut Motion No. 737 and 747 were put and negatived.

MR. SPEAKER: Now I shall put Cut

Cut Motion No. 828 was put and negatived.

MR. SPEAKER: Now I shall put Cut Motion Number 858 moved by Shri Zainal Abedin to the vote of the House.

Cut Motion No. 858 was put and negatived.

MR. SPEAKER: Now I shall put Cut Motion Numbers 874 to 879 and 882 to 885 moved by Shri Rajveer Singh to the vote of the House.

Cut Motion No. 874 to 879 and 882 to 885 were put and negatived.

MR. SPEAKER: Now I shall put Cut Motion Numbers 1136, 1138, 1140 and 1204 moved by Shri Prof. Rasa Singh Rawat to the vote of the House.

Cut Motion Nos. 1136, 1138, 1140 and 1204 were put and negatived.

MR. SPEAKER: Now I shall put Cut Motion Numbers 1068 to 1075 moved by Shri Mohan Singh to the vote of the House.

Cut Motion Nos. 1068 to 1075 were put and negatived.

MR. SPEAKER: Now I shall put Cut Motion Numbers 1112 to 1123, 1197 to 1200, 1206 and 1207 and 207 moved by Shri Bhangwan Shankar Rawat to the vote of the House.

Cut Motion Nos. 1112 to 1123, 1197 to 1200, 1206 and 1207 were put and negatived.

MR. SPEAKER: Now I shall put Cut Motion Numbers 1238 to 1252 moved by Shri Bhangwan Santosh Kumar Gangwar to

909 *Rly. Budget, 1992-93- PHALGUNA 27, 1913 (SAKA) Dem. for Grants (Rlys.), 910 Gen. Discussion; Res. re. Recommendations of Rly. conv. Comm.;* 1992-93; and *Suppl. Demands for Grants (Rlys.) 1991-92*

the vote of the House.

Cut Motion Nos. 1238 to 1252 were put and negatived.

MR. SPEAKER: Now I Shall put Cut Motion Numbers 99, 1253, 1259, 1268 and 1269 moved by Shri Bhogendra Jha to the vote of the House.

Cut Motion Nos. 99, 1253, 1259, 1268 and 1269 were put and negatived.

MR. SPEAKER: Now I shall put Cut Motion Numbers 133, 156, 881, 1109 to 1111 moved by Shri Brahma Nand Mandal to the vote of the House.

Cut Motion Nos. 133, 156, 881, 1109 to 1111 were put and negatived.

MR. SPEAKER: Now I shall put Cut Motion Nos. 230 to 233 moved by Shri Shyam Lal Kamal to the vote of the House.

Cut Motion Nos. 230 to 233 were put and negatived.

MR. SPEAKER: now I shall put Cut Motion Numbers 230 to 233 moved by Shrimati Suseela Gopalan to the vote of the House.

SHRIMATI SUSEELA GOPALAN: Sir, I want a division on this.

MR. SPEAKER: Let the Lobbies be cleared-

Now, the Lobbies have been cleared.

The question is:

"That the demand under the Head Railway Board be reduced to Re. 1"

[Privatisation of Catering depart-

ment by throwing out thousand of workers from their jobs and making the Journey of passengers difficult] (894)

"That the demand under the Head Railway Board be reduced to Re. 1"

[Reduction of workers by 40 per cent which will curtail further job opportunities for youth and throwing out workers from their employment] (895)

"That the demand under the Head Railway Board be reduced to Re. 1"

[Failure to regularise the services of casual and temporary workers for years] (896)

"That the demand under the Head Railway Board be reduced to Re. 1"

[Failure to construct new railway lines in the backward areas of India] (897)

"That the demand under the Head Railway Board be reduced to Re. 1"

[Negligence of a State like Tripura which has no rail link from Agrathala to other parts of the country] (898)

"That the demand under the Head Railway Board be reduced to Re. 1"

[Failure to provide a Railway Coach Factory or at least big railway workshops for Kerala] (899)

"That the demand under the Head Railway Board be reduced to Re. 1"

[Failure to provide adequate

- 911 *Rly. Budget, 1992-93- Gen. Discussion; Res. re. Recommendations of Rly. conv. Comm.;* MARCH 17, 1992 *Dem. for Grants (Rlys.), 1992-93; and Suppl. Demands for Grants (Rlys.) 1991-92* 912
- facilities like waiting rooms, roofing in railway platforms and new buildings at the Railway Stations in Kerala] (900)
- prevent over-crowding in the reserved compartments] (905)
- "That the demand under the Head Railway Board be reduced by Rs. 100"
- "That the demand under the Head Railway Board be reduced by Rs. 100"
- [Need to improve the conditions of railway wagons and bogies sent to the South especially Kerala] (901)
- [Need to prevent the attack of hooligans in the Jayanthi Janta from Bombay to Cochin and save the passengers from attack and losses of their belongings] (906)
- "That the demand under the Head Railway Board be reduced by Rs. 100"
- "That the demand under the Head Miscellaneous working expenses be reduced by Rs. 100"
- [Need to provide better facilities at Kadaktavur Railway Station as demanded by the passengers association] (907)
- [Need to Supply torch light instead of the kerosene lamp to the workers who are checking the railway lines and bogies to avoid accidents] (902)
- "That the demand under the Head Miscellaneous working expenses be reduced by Rs. 100"
- [Need to provide a stop of Executive Express at Varkala which is a tourist centre] (908)
- "That the demand under the Head Railway Board be reduced by Rs. 100"
- "That the demand under the Head Miscellaneous working expenses be reduced by Rs. 100"
- [Need to construct the railway line from Nilambar to Ferok in Kerala] (903)
- [Need to provide a new train from Delhi to Trivendrum] (909)
- "That the demand under the Head Railway Board be reduced by Rs. 100"
- "That the demand under the Head Miscellaneous working expenses be reduced by Rs. 100"
- [Need to construct railway over-bridge at Chirayinkil (Sharkara) in Quilon, Trivendrum broad gauge line] (904)
- [Need to expedite the renovation work at Ernakulam junction] (910)
- "That the demand under the Head Railway Board be reduced by Rs. 100"
- "That the demand under the Head Miscellaneous working expenses be reduced by Rs. 100"
- [Need to provide better facilities for passenger from Bombay to Cochin in Jayanthi Janta and to

[Need to reconstruct the railway stations in Northern Kerala] (911)

16.17 hrs.

"That the demand under the Head Miscellaneous working expenses be reduced by Rs. 100"

Division No. 12

[Need to provide better facilities including roofing for railway platform at Neeleswaram in the Calicut-Mangalore broad gauge line] (912)

AYES

Acharia, Shri Basudeb

Anjakose, Shri Thayil John

Baitha, Shri Mahendra

Bala, Dr. Asim

Barman, Shri Uddhab

Basu, Shri Anil

Basu, Shri Chitta

Bhattacharaya, Shrimati Malini

Bhattacharya, Shri-Nani

Chakraborty, Prof. Susanta

Chatterjee, Shri Nirmal Kanti

Chatterjee, Shri Somnath

Choudhury, Shri Saifuddin

Das, Shri Jitendra Nath

Das, Shri Ram Sunder

Datta, Shri Amal

Dome, Dr. Ram Chandra

Dubey, Shrimati Saroj

Fatmi, Shri Mohammad Ali Ashraf

Fernandes, Shri George

"That the demand under the Head Assets Acquisition, Constriction and Replacement be reduced by Rs. 100"

[Need to construct the railway bridge in Kayankulam Alleppey railway line at Ambapuram] (913)

"That the demand under the Head Assets Acquisition, Constriction and Replacement be reduced by Rs., 100"

[Need to provide more funds for Kondan railway for its speedy construction] (914)

"That the demand under the Head Assets Acquisition, Constriction and Replacement be reduced by Rs. 100"

[Need to provide better facilities for the way side inspectors in the railway line] (915)

"That the demand under the Head Assets Acquisition, Constriction and Replacement be reduced by Rs. 100"

[Need to construct metre gauge line from Quilon to Madurai] (916)

The Lok Sabha divided.

Ghafoor, Shri Abdul

Paswan, Shri Sukdeo

Ghangare, Shri Ramchandra Marotrao

Patel, Shri Ram Pujan

Giri, Shri Sudhir

Patnaik, Shri Sivaji

Gopalan, Shrimati Suseela

Prakash, Shri Shashi

Hossain, Shri Syed Masudal

Pramanik, Shri Radhika Ranjan

Jena, Shri Srikanta

Prasad, Shri Hari Kewal

Jha, Shri Bhogendra

Rai, Shri Lall Babu

Kesri Lal, Shri

Rai, Shri Ram Nihaar

Khan, Shri Sukhendu

Rajesh Kumar, Shri

Kumar, Shri Nitish

Ram, Shri Prem Chand

Laljan Basha, Shri S.M.

Ram Badan, Shri

Malik, Shri Purna Chandra

Rao, Shri D. Venkateswara

Mandal, Shri Sanat Kumar

Ray, Shri Rabi

Mandal, Shri Suraj

Ray, Dr. Sudhir

Manjay Lal, Shri

Raychaudhuri, Shri Sudarsan

Misra, Shri Satyagopal

Reddy, Shri B.N.

Mollah, Shri Hannan

Roshan Lal, Shri

Mukherjee, Shrimati Geeta

Ray, Shri Haradhan

Mukherjee, Shri Subrata

Roypradhan, Shri Amar

Mukhopadyay, Shri Ajoy

Shastri, Shri Vishwanath

Murmu, Shri Rup Chand

Singh, Shri Hari Kishore

Pal, Shri Rupchand

Singh, Shri Mohan

Paswan, Shri Chhedi

Singh, Shri Pratap

Paswan, Shri Ram Vilas

Singh, Shri Ram Prasad

917	<i>Rly. Budget, 1992-93- Gen. Discussion; Res. re. Reco- mmendations of Rly. conv. Comm.; Singh; Shri Ramashray Prasad</i>	PHALGUNA 27, 1913 (SAKA)	<i>Dem. for Grants (Rlys.), 1992-93; and Suppl. Demands for Grants (Rlys.) 1991-92</i>	918
	Singh, Shri Surya Narayan		Ahirwar, Shri Anand	
	Singh, Shri Vishwanath Pratap		Ahmed, Shri Kamaluddin	
	Sinha Shri Shiva Sharan		Aiyar, Shri Mani Shankar	
	Sur, Shri Monoranjan		Anbarasu Era, Shri	
	Syed Shahabuddin, Shri		Anthony, Shri Frank	
	Tej Narayan Singh, Shri		Autulay, Shri A.R.	
	Tirkey, Shri Pius		Arunachalam, Shri M.	
	Topdar, Shri Tarit Baran		Asokaraj, Shri A.	
	Tripathy, Shri Braja Kishore		Athithan, Shri R. Dhanuskodi	
	Unnikrishnan, Shri K.P.		Banerjee, Kumari Mamata	
	Vadde, Shri Sobhanadreeswara Rao		Bansal, Shri Pawan Kumar	
	Verma, Shri Shiv Sharan		Bhadana, Shri Avtar Singh	
	Verma, Shri Upendra Nath		Bhagat, Shri Vishweshwar	
	Yadav, Shri Chandra Jeet		Bhagey Gobardhan, Shri	
	Yadav, Shri Chun Chun Prasad		Bhakta, Shri Manoranjan	
	Yadav, Shri Devendra Prasad		Bhatia, Shri Raghunandan Lal	
	Yadav, Shri Ram Lakhan Singh		Bhoi, Dr. Krupasindhu	
	Yadav, Dr. S.P.		Bhonle, Shri Prataprao B.	
	Yadav, Shri Vijoy Kumar		Bhonsle, Shri Tejsinghrao	
	Zainal Abedin, Shri		Bhuria, Shri Dileep Singh	
			Birbal, Shri	
	NOES		Buta Singh, Shri	
	Adaikalaran, Shri L.		Chako, Shri P.C.	
	Ahamed, Shri E.		Chaliha Shri Kirip	

919	<i>Rly. Budget, 1992-93- Gen. Discussion; Res. re. Reco- mmendations of Rly. conv. Comm.;</i>	MARCH 17, 1992	<i>Dem. for Grants (Rlys.), 1992-93; and Suppl. Demands for Grants (Rlys.) 1991-92</i>	920
	Chandrakar, Shri Chandulal		Dutt, Shri Sunil (Bombay North West)	
	Chandrasekhar, Shrimati Margatham		Faleiro, Shri Eduardo	
	Charles, Shri A.		Farook, Shri M.O.H.	
	Chaudhary, Shri Kamal		Fernandes, Shri Oscar	
	Chaudhary, Shri Ram Prakash		Gaikwad, Shri Udaysingrao	
	Chaudhri, Shri Narain Singh		Gajapathi, Shri Gopi Nath	
	Chavan, Shri Prithviraj D.		Galib, Shri Gurcharan Singh	
	Chennithala, Shri Ramesh		Gavit, Shri Manikrao Hodlya	
	Chinta Mohan, Dr.		Gehlot, Shri Ashok	
	Chowdary, Dr. K.V.R.		Ghatowar, Shri Paban Singh	
	Chowdhary, Shrimati Santosh		Giriappa, Shri C.P. Mudala	
	Chowdhury, Shri A.B.A. Ghani Khan		Gogoi, Shri Tarun	
	Dadahoor, Shri Gurcharan Singh		Gomango, Shri Giridhar	
	Damor, Shri Somjibhai		Gudadinni, Shri B.K.	
	Deka, Shri Probin		Gundewar, Shri Vilasrao Nagnathrao	
	Delkar, Shri Mohan S.		Handique, Shri Bijoy Krishna	
	Dennis, Shri N.		Harchand Singh, Shri	
	Deshmukh, Shri Anantrao		Hooda, Shri Bhupinder Singh	
	Deshmukh, Shri Ashok Anandrao		Inder Jit, Shri	
	Dev, Shri Sontosh Mohan (Tripura West)		Islam, Shri Nurul	
	Devarajan, Shri B.		Jaffer Sharief, Shri C.K.	
	Devi, Shrimati Bibhu Kumari		Jakhar, Shri Balram	
	Dighe, Shri Sharad		Janarthanam, Shri M.R. Kadambur	
	Digvijaya Singh, Shri		Jangde, Shri Khelan Ram	

921	<i>Rly. Budget, 1992-93- Gen. Discussion; Res. re. Reco- mmendations of Rly. conv. Comm.; Jatav, Shri Bare Lal</i>	PHALGUNA 27, 1913 (SAKA)	<i>Dem. for Grants (Rlys.), 1992-93; and Suppl. Demands for Grants (Rlys.) 1991-92</i>	922
	Jawali, Dr. B.G.		Krishnaswamy, Shri M.	
	Jayamohan, Shri A.		Kshirsagar, Shrimati Kesharbai Sonaji	
	Jeevarathinam, Shri R.		Kudumula, Kumari Padamasree	
	Jhikram, Shri Mohanlal		Kuli, Shri Balin	
	Kahandole, Shri Z.M.		Kumaramangalam, Shri Rangarajan	
	Kairon, Shri Surinder Singh		Kuppuswamy, Shri C.K.	
	Kale, Shri Shankarrao D.		Kurien, Prof. P.J.	
	Kaliaperumal, Shri P.P.		Lakshmanan, Prof. Savithri	
	Kamal Nath, Shri		Made Gowda, Shri G.	
	Kamat, Shri Gurudas		Malik, Shri Dharampal Singh	
	Kamble, Shri Arvind Tulshiram		Malikarjun, Shri	
	Kamson, Prof. M.		Mallu, Dr. R.	
	Kanithi, Dr. Viswanatham		Mandal, Shri Brahmanand	
	Karreddula, Shrimati Kamala Kumari		Marbaniang, Shri Peter G.	
	Kasu, Shri Venkata Krishna Reddy		Mathew, Shri Pala K.M.	
	Kaul, Shrimati Sheila		Mathur, Shri Shiv Charan	
	Kaur, Shrimati Sukhbuns		Meena, Shri Bheru Lal	
	Kewal Singh, Shri		Meghe, Shri Datta	
	Khan, Shri Aslam Sher		Mirdha, Shri Nathu Ram	
	Khan, Shri Ayub		Muralee Dharan, Shri K.	
	Khursheed, Shri Salman		Murthy, Shri M.V. Chandrashekara.	
	Konathala, Shri Rama Krishna		Murugesan, Dr. N.	
	Krishan Kumar, Shri S.		Muttemwar, Shri Vilas	
			Naikar, Shri D.K.	

923	MARCH 17, 1992	924
<i>Rly. Budget, 1992-93- Gen. Discussion; Res. re. Reco- mmendations of Rly. conv. Comm.;</i>		<i>Dem. for Grants (Rlys.), 1992-93; and Suppl. Demands for Grants (Rlys.) 1991-92</i>
Nandi, Shri Yellaiah		Pattanayak, Shri Sarat Chandra
Narayanan, Shri K.R.		Pawar, Shri Sharad
Narayanan, Shri P.G.		Pawar, Dr. Vasant Niwrutti
Nawale, Shri Vidura Vithoba		Peruman, Dr. P Vallal
Nayak, Shri Subash Chandra		Pilot, Shri Rajesh
Netam, Shri Arvind		Potdukhe, Shri Shantaram
Nyamagouda, Shri S.B.		Prabhu Zantye, Shri Harish Narayan
Odeyar, Shri Channaih		Pradhani, Shri K.
Padma, Dr. (Shrimati)		Rahi, Shri Ram Lal
Pal, Dr. Debi Prosad		Rajaravivarma, Shri B.
Palacholla, Shri V.R. Naidu		Rajendra Kumar, Shri S.S.R.
Pandian, Shri D.		Rajeshwaran, Dr. V.
Panigrahi, Shri Sriballav		Rajeswari, Shrimati Basava
Panja, Shri Ajit		Raju, Shri Bh. Vijayakumar
Patel, Shri Harilal Nanji		Raju, Shri S. Vijaya Rama
Patel, Shri Praful		Rajulu, Dr. R.K.G.
Patel, Shri Shravan Kumar		Ram Babu, Shri A.G.S.
Patel, Shri Uttambhai Harjibhai		Ram Singh, Rao
Patil, Shri Prakash V.		Ramamurthy, Shri K.
Patil, Shrimati Pratibha Devisingh		Ramasamy, Shri R. Naidu
Patil, Shrimati Surya Kanta		Ramchandran, Shri Mullappally
Patil, Shri Uttamrao Deorao		Rao, Shri J. Chokka
Patil, Shri Vijay Naval		Rao, Shri P.V. Narasimha
Patra, Dr. Kartikeswar		Rao, Shri V. Krishna

925	<i>Rly. Budget, 1992-93- Gen. Discussion; Res. re. Recommendations of Rly. conv. Comm.;</i>	PHALGUNA 27, 1913 (SAKA)	<i>Dem. for Grants (Rlys.), 1992-93; and Suppl. Demands for Grants (Rlys.) 1991-92</i>	926
	Rath, Shri Rama Chandra			Singh, Shri Arjun
	Rawat, Shri Prabhu Lal			Singh, Shri Dalbir
	Reddy, Shri A. Venkata			Singh, Shri Manhool
	Reddy, Shri K. Vijaya Bhaskara			Singh, Shri Motilal
	Reddy, Shri M. Baga			Singh, Kumari Pushpa Devi
	Reddy, Shri M.G.			Singh, Shri S.B.
	Reddy, Shri R. Surender			Singh Deo, Shri K.P.
	Sahi, Shrimati Krishna			Singla, Shri Sant Ram
	Sai, Shri A. Prathap			Sodi, Shri Manku Ram
	Sait, Shri Ebrahim Sulaiman			Solanki, Shri Surajbhanu
	Sajjan Kumar, Shri			Soundaram, Dr. (Shrimati) K.S.
	Sangma, Shri Purno A.			Sreenivaasan, Shri C.
	Sanipalli, Shri Gangadhara			Sridharan, Dr. Rajagopalan
	Sayeed, Shri P.M.			Subbarao, Shri Thota
	Scindia, Shri Madhavrao			Sukh Ram, Shri
	Selja, Kumari			Sultanpuri, Shri Krishan Dutt
	Shankaranand, Shri B.			Sundararaj, Shri N.
	Sharma, Shri Chiranji Lal			Suresh, Shri Kodikkunil
	Sharma, Capt. Satish Kumar			Swamy, Shri G. Venkat
	Shingda, Shri D.B.			Tara Singh, Shri
	Shivappa, Shri K.G.			Thakur, Shri Mahendra Kumar Singh
	Sukla, Shri Vidyacharan			Thangkabal, Shri K.V.
	Sindal, Shri S.B.			Tharadevi Sidhartha, Shrimati D.K.
	Silvera, Dr. C.			Thomas, Prof. K.V.

The Lok Sabha divided

Thorat, Shri Sandipan Bhagwan

Thungon, Shri P.K.

MR. SPEAKER: Subject to correction, the result of the division is:

Tindivanam, Shri K. Ramamurthee

Ayes : 089

Tope, Shri Ankushrao Raosaheb

Noes : 235

Topno, Kumari Frida

The motion was negatived

Tytlar, Shri Jagdish

Umbrey, Shri Lacta

MR. SPEAKER: I shall now put the cut motions no. 1149 to 1174 moved by Shri Dattatraya Bandaru to the vote of the House.

Upadhyay, Shri Swarup

Cut motion No. 1149 to 1174 were put and negatived.

Vandayar, Shri K. Thulasiah

Verma, Shri Bhawani Lal

MR. SPEAKER: I shall now put up the cut motions moved by Shri George Fernandes to the vote of the House.

Verma, Kumari Vimla

Vijayaraghavan, Shri V.S.

(Interruptions)

Vyas, Dr. Girija

[Translation]

Wasnik, Shri Mukul Balkrishna

SHRI GEORGE FERNANDES: Mr. Speaker, Sir this question relates to Chit-tauni-Bagah raid line. But it is unfortunate that adequate funds have not been given for this purpose *(Interruptions)*

Williams, Shri R.G.

Yashpal, Shri

*The following Members also recorded their votes.

Ayes:

Sarvashri M. Ramanna Rai, Sharad Yadav, Mohd. Yunus Saleem, Shrimati. Girija Devi.

Noes:

Sarvashri R. Prabhu, Ishwarbhai K. Chavda, B. Akber Pasha, Jagmeet Singh Berar, K.H. Muniyappa, Bapu Hari Chaurse and Shri H.D. Devegowda.

929 *Rly. Budget, 1992-93- PHALGUNA 27, 1913 (SAKA) Dem. for Grants (Rlys.), 930 Gen. Discussion; Res. re. Recommendations of Rly. conv. Comm.; 1992-93; and Suppl. Demands for Grants (Rlys.) 1991-92*

MR. SPEAKER: The question is:

[Need to pursue policies that do not lead to unemployment among railwaymen.] (1304)

The Lobbies have already been cleared.

"That the demand under the Head Railway Board be reduced by Rs. 100".

"That the demand under the Head Railway Board be reduced by Rs. 100".

[Need to complete the work on Chittauni Bagah rail-cum-road bridge and the railway track as scheduled within three years.] (1299)

[Need to introduce "Kullars" in all railway catering service including station platform tea stalls and restaurants run by contractors in order to create or protect the jobs for potters.] (1305)

"That the demand under the Head Railway Board be reduced by Rs. 100".

"That the demand under the Head Railway Board be reduced by Rs. 100".

[Need to complete work on the Konkan Railway on Schedule by October, 1994.] (1300)

[Need to introduce handloom cloth uniforms for railway employees and for the use of handlooms in guest houses, trains etc. to create or protect the jobs of handloom weavers.] (1306)

"That the demand under the Head Railway Board be reduced by Rs. 100".

"That the demand under the Head Railway Board be reduced by Rs. 100".

[Need to reinstate railwaymen whose services were terminated under Rule 14 (ii)] (1301)

[Need to take effective steps to check malpractices in railways.] (1307)

"That the demand under the Head Railway Board be reduced by Rs. 100".

The Lok Sabha divided:

16.21 hrs.

[Need to implement the new rules for recognising trade unions.] (1302)

Division No. 13

AYES

"That the demand under the Head Railway Board be reduced by Rs. 100".

Advani, Shri Lal. K.

[Need to chalk out a programme to lay 1000 Kms of new railway tract every year.] (1303)

Anjalose, Shri Thayil John

Baitha, Shri Mahendra

"That the demand under the Head Railway Board be reduced by Rs. 100".

Bala, Dr. Asim

Barman, Shri Uddhab

931	<p><i>Rly. Budget, 1992-93- Gen. Discussion; Res. re. Reco- mmendations of Rly. conv. Comm.; Basu, Shri Anil</i></p>	MARCH 17, 1992	<p><i>Dem. for Grants (Rlys.), 1992-93; and Suppl. Demands for Grants (Rlys.) 1991-92 Ghangare, Shri Ramchandra Marotrao</i></p>	932
	Basu, Shri Chitta		Girija Devi, Shrimati	
	Bhattacharya, Shrimati Malini		Gopalan, Shrimati Suseela	
	Bhattacharya, Shri Nani		Hossain, Shri Syed Masudal	
	Chakraborty, Prof. Susanta		Jaswant Singh, Shri	
	Chatterjee, Shri Nirmal Kanti		Jena, Shri Srikanta	
	Chatterjee, Shri Somnath		Jha, Shri Bhogendra	
	Chaudhary, Shri Rudarsen		Joshi, Shri Anna	
	Chauhan, Shri Chetan P.S.		Kalka Das, Shri	
	Choudhury, Shri Saifuddin,		Kesri Lal, Shri	
	Das, Shri Jitendra Nath		Khan, Shri Sukhendu	
	Das, Shri Ram Sunder		Khandelwal, Shri Tara Chand	
	Datta, Shri Amal		Khanduri, Maj. Gen. (Retd.) Bhuwan Chandra	
	Dhumal, Prof. Prem		Khurana, Shri Madan Lal	
	Dikshit, Shri Shreesh Chandra		Kumar, Shri Nitish	
	Dome, Dr. Ram Chandra		Laljan Basha, Shri S.M.	
	Drona, Shri Jagat Vir Singh		Mahato, Shri Bir Singh	
	Dubey, Shrimati Saroj		Malik, Shri Purna Chandra	
	Fatmi, Shri Mohammad Ali Ashraf		Mallikarjunaiah Shri S.	
	Fernandes, Shri George		Mandal, Shri Brahmanand	
	Gangwar, Dr. P.R.		Mandal, Shri Sanat Kumar	
	Gangwar, Shri Santosh Kumar		Mandal, Shri Suraj	
	Gautam, Shrimati Sheela		Manjay Lal, Shri	
	Ghafoor, Shri Abdul			

933	<i>Rly. Budget, 1992-93- Gen. Discussion; Res. re. Recommendations of Rly. conv. Comm.;</i>	PHALGUNA 27, 1913 (SAKA)	<i>Dem. for Grants (Rlys.), 1992-93; and Suppl. Demands for Grants (Rlys.) 1991-92</i>	934
	Mishra Shri Ram Nagina		Ram, Shri Prem Chand	
	Misra, Shri Satyagopal		Ram Badan, Shri	
	Mollah, Shri Hannan		Ramdew Ram, Shri	
	Mukherjee, Shrimati Geeta		Rao, Shri D. Venkateswara	
	Mukherjee, Shri Subrata		Rawat, Shri Bhagwan Shankar	
	Munda, Shri Kariya		Rawat, Prof. Rasa Singh	
	Murmu, Shri Rup Chand		Ray, Shri Rabi	
	Naik, Shri Ram		Ray, Dr. Sudhir	
	Pal, Shri Rupchand		Raychaudhuri, Shri Sudarsan	
	Pandeya, Dr. Laxminarayan		Reddy, Shri B.N.	
	Paswan, Shri Cheddi		Roshan Lal, Shri	
	Paswan, Shri Ram Vilas		Roy, Shri Haradhan	
	Paswan, Shri Sukdeo		Roypradhan, Shri Amar	
	Patel, Dr. Amrit Lal Kalidas		Saikia, Shri Muhi Ram	
	Patel, Shri Ram Pujan		Saleem, Shri Mohammad Yunus	
	Patnaik, Shri Sivaji		Sarode, Dr. Guntant Rambhau	
	Prakash, Shri Shashi		Scindia, Shrimati Vijayaraje	
	Pramanik, Shri Radhika Ranjan		Shah, Shri Manabendra	
	Prasad, Shri Hari Kewal		Shakya, Dr. Mahadeepak Singh	
	Prem, Shri B.L. Sharma		Sharma, Shri Rajendra Kumar	
	Purkayastha, Shri Kabindra		Shastri, Shri Vishwanath	
	Rai, Shri Lall Babu		Singh, Shri Hari Kishore	
	Rai, Shri Ram Nihaor		Singh, Shri Pratap	
	Rajesh Kumar, Shri		Singh, Shri Ram	

Singh, Shri Ram Prasad

Aiyar, Shri Mani Shankar

Singh, Shri Ramashray Prasad

Akber Pasha, Shri B.

Singh, Shri Vishwanath Pratap

Anbarasu Era, Shri

Sinha, Shri Shiva Sharan

Anthony, Shri Frank

Sur, Shri Monoranjan

Antulay, Shri A.R.

Syed Shahabuddin, Shri

Arunachalam, Shri M.

Tej Narayan Singh, Shri

Asokaraj, Shri A.

Tirkey, Shri Pius

Athithan, Shri R. Dhanuskodi

Tomar, Dr. Ramesh Chand

Banerjee, Kumari Mamata

Topdar, Shri Tarit Baran

Bansal, Shri Pawan Kumar

Tripathy, Shri Braja Kishore

Bhandana, Shri Avtar Singh

Unnikrishnan, Shri K.P.

Bhagat, Shri Vishweshwar

Vajpayee, Shri Atal Bihari

Bhagey Gobardhan, Shri

Verma, Shri Shiv Sharan

Bhakta, Shri Manoranjan

Yadav, Shri Chandra Jeet

Bhatia, Shri Raghunandan Lal

Yadav, Shri Chun Chun Prasad

Bhoi, Dr. Krupasindhu

Yadav, Shri Devendra Prasad

Bhonsle, Shri Prataprao B.

Yadav, Shri Ram Lakhan Singh

Bhonsle, Shri Tejsinghrao

Yadav, Shri Sharad

Bhuria, Shri Dileep Singh

Yadav, Shri Vijoy Kumar

Birbal, Shri

NOES

Buta Singh, Shri

Adaikalaraj, Shri L.

Chako, Shri P.C.

Ahamed, Shri E.

Chaliha, Shri Kirip

Ahirwar, Shri Anand

Chandrakar, Shri Chandulal

937	<i>Rly. Budget, 1992-93- PHALGUNA 27, 1913</i>	(SAKA) <i>Dem. for Grants (Rlys.), 1992-93; and Suppl. Demands for Grants (Rlys.) 1991-92</i>	938
	<i>Gen. Discussion; Res. re. Recommendations of Rly. conv. Comm.;</i>		
	Chandrasekhar, Shrimati Margatham	Faleiro, Shri Eduardo	
	Charles, Shri A.	Farook, Shri M.O.H.	
	Chaudhary, Shri Kamal	Fernandes, Shri Oscar	
	Chaudhary, Shri Ram Prakash	Gaikwad, Shri Udaysingrao	
	Chaudhri, Shri Narain Singh	Gajapathi, Shri Gopi Nath	
	Chavan, Shri Prithviraj D.	Galib, Shri Gurcharan Singh	
	Chavda, Shri Ishwarbhai Khodabhai	Gavit, Shri Manikrao Hodlya	
	Chennithala, Shri Ramesh	Gehlot, Shri Ashok	
	Chowdary, Dr. K.V.R.	Ghatowar, Shri Paban Singh	
	Chowdhary, Shrimati Santosh	Giriappa, Shri C.P. Mudala	
	Chowdhury, Shri A.B.A. Ghani Khan	Gogoi, Shri Tarun	
	Dadahoor, Shri Gurcharan Singh	Gomango, Shri Giridhar	
	Deka, Shri Probin	Gudadinni, Shri B.K.	
	Delkar, Shri Mohan S.	Gundewar, Shri Vilasrao Nag-nathrao	
	Dennis, Shri N.	Handique, Shri Bijoy Krishna	
	Deshmukh, Shri Anantrao	Harchand Singh, Shri	
	Deshmukh, Shri Ashok Anandrao	Hooda, Shri Bhupinder Singh	
	Dev, Shri Sontosh Mohan	Inder Jit, Shri,	
	Devarajan, Shri B.	Islam, Shri Nurul	
	Devegowda, Shri H.D.	Jaffer Sharief, Shri C.K.	
	Devi, Shrimati Bibhu Kumari	Jakhar, Shri Balram	
	Dighe, Shri Sharad	Janarthanan, Shri M.R. Kadambur	
	Dutt, Shri Sunil	Jangde, Shri Khelan Ram	

939 <i>Rly. Budget, 1992-93- Gen. Discussion; Res. re. Reco- mmendations of Rly. conv. Comm.;</i>	MARCH 17, 1992	<i>Dem. for Grants (Rlys.), 1992-93; and Suppl. Demands for Grants (Rlys.) 1991-92</i>	940
Jatav, Shri Bare Lal		Krishnaswamy, Shri M.	
Jawali, Dr. B.G.		Kshirsagar, Shrimati Kesharbai Sonaji	
Jayamohan, Shri A.			
Jeevarathinam, Shri R.		Kudumula, Kumari Padamasree	
Jhikram, Shri Mohanlal		Kuli, Shri Balin	
Kahandole, Shri Z.M.		Kumaramangalam, Shri Rangarajan	
Kairon, Shri Surinder Singh		Kuppuswamy, Shri C.K.	
Kale, Shri Shankarrao D.		Kurien, Prof. P.J.	
Kaliaperumal, Shri P.P.		Lakshmanan, Prof. Savithri	
Kamal Nath, Shri		Made Gowda, Shri G.	
Kamat, Shri Gurudas		Malik, Shri Dharmpal Singh	
Kamble, Shri Arvind Tulshiram		Mallikarjun, Shri	
Kamson, Prof. M.		Mallu, Dr. R.	
Kanithi, Dr. Viswanatham		Marbaniang, Shri Peter G.	
Karreddula, Shrimati Kamala Kumari		Mathew, Shri Pala K.M.	
Kasu, Shri Venkata Krishna Reddy		Mathur, Shri Shiv Charan	
		Meena, Shri Bheru Lal	
Kaul, Shrimati Sheila		Meghe, Shri Datta	
Kewal Singh, Shri		Mirdha, Shri Nathu Ram	
Khan, Shri Aslam Sher		Muniyappa, Shri K.H.	
Khan, Shri Ayub		Muralee Dharan, Shri K.	
Khursheed, Shri Salman		Murthy, Shri M.V. Chandrashekara	
Konathala, Shri Rama Krishna		Murugesan, Dr. N.	
Krishna Kumar, Shri S.		Muttemwar, Shri Vilas	

Naikar, Shri D.K.

Pattanayak, Shri Sarat Chandra

Nandi, Shri Yellaiah

Pawar, Shri Sharad

Narayanan, Shri K.R.

Pawar, Dr. Vasant Niwruuti

Narayanan, Shri P.G.

Peruman, Dr. P. Villal

Nawale, Shri Vidura Vithoba

Pilot, Shri Rajesh

Nayak, Shri Subash Chandra

Potdukhe, Shri Shantaram

Netam, Shri Arvind

Prabhu Zantye, Shri Harish Narayan

Odeyar, Shri Channaiah

Pradhani, Shri K.

Padma, Dr. (Shrimati)

Rahi, Shri Ram Lal

Pal, Dr. Debi Prosad

Rai, Shri Kalp Nath

Palacholla, Shri V.R. Naidu

Raj Narain, Shri

Pandian, Shri D.

Rajaravivarma, Shri B.

Panigrahi, Shri Sriballav

Rajendra Kumar, Shri S.S.R.

Panja, Shri Ajit

Rajeshwaran, Dr. V.

Patel, Shri Harilal Nanji

Rajeswari, Shrimati Basava

Patel, Shri Praful

Raju, Shri Bh. Vijayakumar

Patel, Shri Shravan Kumar

Raju, Shri S. Vijaya Rama

Patel, Shri Uttambhai Harjibhai

Rajulu, Dr. R.K.G.

Patil, Shri Prakash V.

Ram Babu, Shri A.G.S.

Patil, Shrimati Pratibha Devisingh

Ram Singh, Rao

Patil, Kumari Surya Kanta

Ramamurthy, Shri K.

Patil, Shri Uttamrao Deorao

Ramasamy, Shri R. Naidu

Patil, Shri Vijaya Naval

Rao, Shri J. Chokka

Patra, Dr. Kartikeswar

Rao, Shri P.V. Narasimha

943 <i>Rly. Budget, 1992-93- Gen. Discussion; Res. re. Reco- mmendations of Rly. conv. Comm.;</i>	MARCH 17, 1992	<i>Dem. for Grants (Rlys.), 1992-93; and Suppl. Demands for Grants (Rlys.) 1991-92</i>	944
Rao, Ram Singh Col		Singh, Shri Manphool	
Rao, Shri V. Krishna		Singh, Shri Motilal	
Rath, Shri Rama Chandra		Singh, Kumari Pushpa Devi	
Rawat, Shri Prabhu Lal		Singh, Shri S.B.	
Reddy, Shri A. Venkata		Singh Deo, Shri K.P.	
Reddy, Shri K. Vijaya Bhaskara		Singla, Shri Sant Ram	
Reddy, Shri M.G.		Sodi, Shri Manku Ram	
Reddy, Shri R. Surender		Solanki, Shri Surajbhanu	
Sahi, Shrimati Krishna		Soundaram, Dr. (Shrimati) K.S.	
Sai, Shri A. Pratap		Sreenivaasan, Shri C.	
Sait, Shri Ebrahim Sulaiman		Sridharan, Dr. Rajagopalan	
Sajjan Kumar, Shri		Subbarao, Shri Thota	
Sanipalli, Shri Gangadhara		Sukh Ram, Shri	
Sayeed, Shri P.M.		Sultanpuri, Shri Krishan Dutt	
Selja, Kumari .		Sundararaj, Shri N.	
Shankaranand, Shri B.		Suresh, Shri Kodikkunil	
Sharma, Shri Chiranjji Lal		Swamy, Shri G. Venkat	
Sharma, Capt. Satish Kumar		Tara Singh, Shri	
Shingda, Shri D.B.		Thakur, Shri Mahendra Kumar Singh	
Shukla, Shri Vidyacharan		Thangkabalu, Shri K.V.	
Sindal, Shri S.B.		Tharadevi Sidhartha, Shrimati D.K.	
Silvera, Dr. C.		Thomas, Prof. K.V.	
Singh, Shri Arjun		Thomas, Shri P.C.	
Singh, Shri Dalbir			

945 *Rly. Budget, 1992-93- PHALGUNA 27, 1913 (SAKA) Dem. for Grants (Rlys.), 946*
Gen. Discussion; Res. re. Reco-
mendations of Rly. conv. Comm.;
 Thorat, Shri Sandipan Bhagwan
 tion,* the result of the Division is:

Thungon, Shri P.K.

Ayes : 121

Tindivanam, Shri K. Ramamurthee

Noes : 227

Tope, Shri Ankushrao Raosaheb

The motion was negatived

Topno, Kumari Frida

Tytler, Shri Jagdish

MR. SPEAKER: Now there is onemore to be put separately. Then we put all the other out-motions together to the vote of the House.

Umbrey, Shri Laeta

Upadhyay, Shri Swarup

I shall now put cutmotions No. 1321 to 1324 and 1328 to 1335 moved by Dr. Guna- want Rambhaug Sarode to the vote of the House.

Verma, Shri Bhawani Lal

Verma, Kumari Vimla

Cut Motions No. 1321 to 1324 and 1328 to 1335 were put and negatived.

Vijayaraghavan, Shri V.S.

Vyas, Dr. Girija

Rest of the cut motion Nos. 2-15, 17-42, 60-93, 97-156, 160-172, 196-215, 219-226, 229-252, 255-262, 265-272, 277-286, 288-293, 295-315, 318-322, 335-392, 398-406, 431-457, 460-479, 493-499, 503-564, 566-67, 580-632, 657-770, 782-793, 805-808, 823-829, 831-879, 881-893, 917-944, 961-972, 991-1002, 1008-1036, 1068-1075, 1109-1123, 1136-1174, 1192-1207, 1219-

Wasnik, Shri Mukul Balkrishna

Williams, Shri R.G.

Yashpal, Shri

MR. SPEAKER: Subject to correc-

* The following Members also recorded their votes.

Ayes.

Sarvashri Sobhanaidreeswara Rao Vadde, Surya Narayan Singh, M. Ramanna Rai, Satynarayan Jatiya, N.K. Baliyan, Rajendra Agnihotri, V.N. Sharma, Ratilal Verma, Dau Dayal Joshi, Girdhari Lal Bhargava, Dwarkanath Das, D.D. Khanoria, Pandurang Fundkar, Yogananda, Saraswati, Chhattra Pal Singh, Gangaram Koli, Shyam Bihari Misra, Astabhuja Prasad Shukhla, Jeevan Sharma, Mahavir Singh Gohil and Shri Mohan Singh.

Noes.

Sarvashri Kamaluddin Ahmed, Chinta Mohan, Mullappalli Ramachandran, S.B. Nyamagowda, M. Baga Reddy, Digvijaya Singh, Somjibhai Damor, Shrimati Sukhbuns Kaur, Thulasiah Vandyar and Shri Babu Hari Chaura.

947 *Rly. Budget, 1992-93- Gen. Discussion; Res. re. Recommendations of Rly. conv. Comm.;* MARCH 17, 1992 *Dem. for Grants (Rlys.), 1992-93; and Suppl. Demands for Grants (Rlys.) 1991-92* 948

1222, 1225-1277, 1279-1294, 1308-24, 1328-35, 1370, 1371, 1377-1381, 1413-1425, 1428-1442, 1451 and 1452 were put and negatived.

MR. SPEAKER: I shall now put the Demands for Grants (Railways) for 1992-93 to vote.

The question is:

"That the respective sums not ex-

ceeding the amounts shown in the third column of the Order Paper be granted to the President of India out of the Consolidated Fund of India, to defray the charges that will come in the course of payment during the year ending 31st day of March, 1993, in respect of the heads of demands entered in the second column thereof against Demand Nos. 1 to 16."

The motion was adopted

Demands for Grants (Railways), 1992-93 Voted by Lok Sabha

No. of Demand	Name of Demand	Amount of Demand for Grants to be Voted by the House
1	2	3
		Rs.
1.	Railway Board	12,76,00,000
2.	Miscellaneous Expenditure (General)	72,39,00,000
3.	General Superintendence and Services on Railways	566,99,62,000
4.	Repairs and Maintenance of Permanent Way and Works	1150,13,03,000
5.	Repairs and Maintenance of Motive Power	924,17,27,000
6.	Repairs and Maintenance of Carriages and Wagons	1240,30,90,000
7.	Repairs and Maintenance of Plant and Equipment	596,02,19,000
8.	Operating Expenses-Rolling Stock and equipment	961,44,84,000
9.	Operating Expenses-Traffic	2018,71,25,000
10.	Operating Expenses-Fuel	2231,67,66,000
11.	Staff Welfare and Amenities	421,09,63,000
12.	Miscellaneous Working Expenses	595,62,83,000